

526

Before the National Green Tribunal, Eastern Zone Bench, Kolkata

M.A. No.12/2024/EZ

In

Original Application No.14/2017/EZ



Tribunal on its own Motion

Re.: Kestopur and Bagjola Canals

...Applicant

Versus

The State of West Bengal & Ors.

...Respondents.

Affidavit in compliance on behalf of the respondent no.4, Irrigation and Waterways Department.

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2.	The Administrative Approvals of the AMCs	I	From 8 to 15
3.	Photographs depicting the present condition of the canals	II	From 16 to 24
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5.	FIRs/GDs	IV	From 34 to 46

Filed by:

Mr. Rajib Ray,
Advocate,

Bar Association Room No. 13,
High Court, Calcutta
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10 6 MAR 2026

527

Before the National Green Tribunal, Eastern Zone Bench, Kolkata

M.A. No.12/2024/EZ

In

Original Application No.14/2017/EZ

Tribunal on its own Motion

Re.: Kestopur and Bagjola Canals



...Applicant

Versus

The State of West Bengal & Ors.

...Respondents.

Affidavit in compliance on behalf of the respondent no.4, Irrigation and Waterways Department.

I, Sri Anirban Bhattacharya, son of Sri Bijoy Bhattacharya, aged about 53 years, by faith Hindu, by occupation-service, working for gain as Executive Engineer-I, Canals Division, Irrigation & Waterways Directorate, Government of West Bengal, having office at Sech Abasan, FF Block, Salt Lake City, Kolkata – 700106, do hereby solemnly affirm and declare as follows:-

1. I am the Executive Engineer-I, Canals Division, Irrigation & Waterways, Irrigation & Waterways Directorate, Government of West Bengal, and I have been duly authorized by the Additional Chief Secretary, Irrigation & Waterways Department, Government of West Bengal to swear this affidavit for and on his behalf. I have made myself acquainted with the facts and circumstances of the application from the records maintained by the office of the Irrigation & Waterways Department.

2. That I have read and understood the Order dated 12.11.2025 passed by this Hon'ble Tribunal in M.A. No. 12/2024/EZ arising out of O.A. No. 14/2017/EZ. In compliance with the said Order, Respondent No. 4 is filing this Affidavit setting out in detail the action taken and proposed to be taken with respect to the three aspects mentioned therein, namely: (a) removal of solid waste and preventing

other dumping; (b) identification and removal of encroachments and preventing

ATTESTED
S. CHAUDHURI
★ NOTARY ★
GOVT OF INDIA
Regd No -6584/08
Bidhanagar Court
Dist -North 24 Pds

06 MAR 2026

further encroachments; and (c) tapping of drains and preventing discharge of untreated sewage/industrial effluents into the canals.

3. It is respectfully submitted that Respondent No. 4, the Irrigation and Waterways Department, Government of West Bengal, is the custodian and maintaining authority of Keshtopur Canal and the Bagjola Canal (comprising the Upper Bagjola Canal and the Lower Bagjola Canal). These canals pass through various municipal areas including Bidhannagar Municipal Corporation and South Dumdum Municipality in the North 24 Parganas district of West Bengal.



(A) **ACTION TAKEN FOR REMOVAL OF SOLID WASTE ALREADY DUMPED AND PREVENTING FURTHER DUMPING OF SOLID WASTE**

4. With respect to the removal of solid waste and desilting of the canals, the following actions have been taken by Respondent No. 4:

- (i) Desilting of the Upper Bagjola Canal and the Lower Bagjola Canal was completed in the month of May, 2023. Desilting of the Keshtopur Canal was completed in the month of June, 2023. The desilting work was undertaken to restore the flow capacity of the canals and to remove accumulated solid/semi-solid waste from the canal beds.
- (ii) Presently, both the Bagjola Canal and the Keshtopur Canal are being maintained under Annual Maintenance Contracts (AMCs) specifically executed for regular removal of floating materials, water hyacinth, and other solid and semi-solid waste from the canals. The Administrative Approvals of the said AMCs are annexed hereto and marked as Annexure - I.
- (iii) Under the said AMCs, the frequency of cleaning of the canals has been fixed as follows: thrice a week during the monsoon season and twice a week during the non-monsoon season. This ensures regular removal of accumulated waste and prevention of further build-up of solid waste within the canals.

Photographs depicting the present condition of the canals reflecting the ongoing maintenance and cleaning efforts are annexed hereto and marked as Annexure - II.

(B) **IDENTIFICATION AND REMOVAL OF ENCROACHMENT AND PREVENTING FURTHER ENCROACHMENTS**

5. With respect to the identification, removal of encroachments and prevention of further encroachments on the canal lands, the following actions have been

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- (i) Efforts have been made to demarcate the Government land of the canal and along its banks in coordination with the District Administration and the Block Land and Land Reforms Office (BLLRO). Relevant correspondence exchanged in this regard are annexed hereto and marked as Annexure - III.
- (ii) General Diaries (GDs) have been lodged with the concerned Police Stations for the purpose of removing encroachments along the canal banks. Copies of the relevant FIRs/GDs are annexed hereto and marked as Annexure - IV.
- (iii) Regular surveillance of canal banks is being carried out and active coordination with the District Authorities is maintained to prevent any fresh encroachment on canal lands.
- (iv) Protective fencing has been erected along the canal banks to physically prevent encroachments. The details of fencing already erected and proposed to be erected are as follows:

Sl. No.	Location	Length	Status
1.	Right bank of Keshtopur Canal - near Aquatica to 206 bridge, Baisakhi, Bidhannagar Municipal Corporation	2.285 km	Erected
2.	Left bank of Keshtopur Canal - 206 bridge, AA Block to AD Block, Bidhannagar Municipal Corporation	2.370 km	Erected
3.	Right bank of Upper Bagjola Canal - near 12C/2 Bus Stand	0.072 km	Erected
4.	Left bank of Upper Bagjola Canal - near Dumdum Park, Bediapara to Motish Roy Bridge	1.642 km	Erected
5.	Both banks of Upper Bagjola Canal - Jessore Road RCC Bridge to Dumdum Park RCC Bridge, South Dumdum Municipality	1.460 km	To be erected

- (v) Summary of Fencing: Total length of fencing erected along Keshtopur Canal: 4.655 km; total length of fencing erected along Upper Bagjola Canal: 1.714 km; and additional fencing of 1.460 km along Upper Bagjola Canal is proposed to be erected shortly.

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(C) ACTION TAKEN FOR TAPPING OF DRAINS AND PREVENTING DISCHARGE OF UNTREATED SEWAGE / INDUSTRIAL EFFLUENTS IN THE CANAL

6. It is respectfully submitted that the tapping of drains and the prevention of discharge of untreated sewage and/or industrial effluents into the canals fall within the primary jurisdiction and purview of the respective Municipal Authorities, including Bidhannagar Municipal Corporation and South Dumdum Municipality, and not directly within the scope of the Irrigation and Waterways Department. Respondent No. 4 does not have direct supervisory or regulatory control over the sewerage network and the discharge from these municipal bodies.

PROJECTS UNDERTAKEN / TO BE UNDERTAKEN, AND TIMELINES

7. In addition to the above, a consolidated summary of projects undertaken/to be undertaken by Respondent No. 4 along with the relevant budgetary allocations and timelines is set out below:

Sl.	Project / Activity	Status	Timeline
1.	Desiltation of Upper & Lower Bagjola Canal	Completed (May 2023)	Completed
2.	Desiltation of Keshtopur Canal	Completed (June 2023)	Completed
3.	Annual Maintenance Contract (AMC) for floating waste removal – Bagjola & Keshtopur Canals	Ongoing (Operational)	Annual/Ongoing
4.	Fencing along Keshtopur Canal (both banks)	Completed (4.655 km)	Completed
5.	Fencing along Upper Bagjola Canal (partial)	Completed (1.714 km)	Completed
6.	Additional Fencing – Upper Bagjola Canal (Jessore Road RCC Bridge to Dumdum Park RCC Bridge)	Proposed (1.460 km)	_____

8. It is respectfully submitted that Respondent No. 4, the Irrigation and Waterways Department, Government of West Bengal, remains committed to the



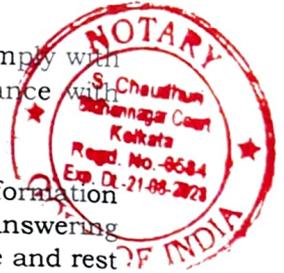
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GOVT OF INDIA
Regd No -8584/08
Bidhannagar Court
West North 24 Pos

06 MAR 2026

effective maintenance and restoration of the Keshtopur and Bagjola Canals and shall continue to take all necessary steps within its jurisdiction in compliance with the orders of this Hon'ble Tribunal. The Deponent craves leave to refer to and rely upon the documents and Annexures accompanying this Affidavit when produced.

9. It is respectfully submitted that this answering respondent shall comply with any direction(s) that may be issued by this Hon'ble Tribunal in accordance with law.

10. That the statements made in paragraph 1 to 7 are based on information derived from the record which are usually kept and maintained by the answering respondent in the ordinary course of business and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.



Prepared in my office

[Signature]
Advocate

Anirban Bhattacharya
Deponent

Solemnly Affirm & Declare Before me

[Signature]
S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs

[Signature]
S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs

06 MAR 2026

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BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

M.A. No.12/2024/EZ

In

Original Application No.14 of 2017



In the matter of:

Tribunal on its own Motion

Re.: Kestopur and Bagjola Canals

...Applicant

Versus

The State of West Bengal & Ors.

...Respondents.

Affidavit by respondent no. 4,
Irrigation and Waterways
Department.

RAJIB RAY

Advocate

Bar Association Room No. 13,

High Court, Calcutta

Mob-9830132729/7980422764

Chamber: 28, Fakir Chand Mitra
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Email: rajib.ray23@gmail.com

533

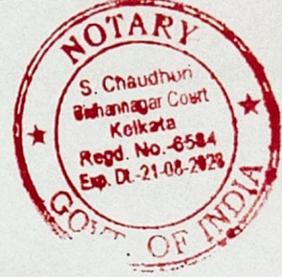
GOVERNMENT OF WEST BENGAL
Irrigation & Waterways Department
Jalasampad Bhawan, 3rd Floor, Western Block, Salt Lake,

Date: 25/04/2025

Memo No:GO2526031406IW

File No:IW-14011(19)/1/2025-SECTION(IW)-Part(1) [E-1155769]

From:- JOINT SECRETARY(WORKS)
Irrigation & Waterways
GOVERNMENT OF WEST BENGAL
Irrigation & Waterways



To: The
Chief Engineer (South), Irrigation & Waterways Directorate
E.E-I, Canal Division, Irrigation & Waterways Directorate

Subject: Administrative Approval for the Essential Maintenance works of functional and non-functional assets ii) Drainage channels(82.60 KM)/flood embankments (KM)/sea wall (KM)/liners protection works (KM) during the financial year of 2025-26 (SCHEME ID--IW/AMC/AUTO/E-016-2526) (Number of Sub-estimates-18), Project ID:- IW252632756S000

The undersigned is directed, by order of the Governor, to say that the Governor has been pleased to accord Administrative Approval for the Project Essential Maintenance works of functional and non-functional assets ii) Drainage channels(82.60 KM)/flood embankments (KM)/sea wall (KM)/liners protection works (KM) during the financial year of 2025-26 (SCHEME ID--IW/AMC/AUTO/E-016-2526) (Number of Sub-estimates-18), the details of which has been given below.

Name of the Project: Essential Maintenance works of functional and non-functional assets ii) Drainage channels(82.60 KM)/flood embankments (KM)/sea wall (KM)/liners protection works (KM) during the financial year of 2025-26 (SCHEME ID--IW/AMC/AUTO/E-016-2526) (Number of Sub-estimates-18)

Project ID: IW252632756S000

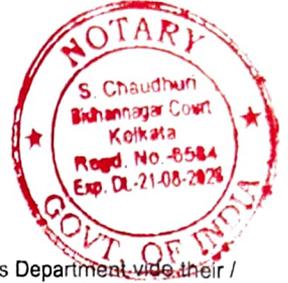
Address : Under EE-I, Canal Division

Administrative Approval: Rs 39666303 (Three Crore Ninety Six Lakh Sixty Six Thousand Three Hundred Three Only.)

Phasing amount and chargeable head of accounts

Sl No.	Financial Year	Head	Scheme Type	Scheme Name	Amount
1	2025-26	32-2711-01-001-00-002-19-00-V	State Development Schemes	Maintenance Expenditure in Flood Control Sector	7500000
2	2026-27	32-2711-01-001-00-002-19-00-V	State Development Schemes	Maintenance Expenditure in Flood Control Sector	15000000
3	2027-28	32-2711-01-001-00-002-19-00-V	State Development Schemes	Maintenance Expenditure in Flood Control Sector	17166303
Total					39666303

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This order is issued with the concurrence of FINANCIAL ADVISOR (Irrigation & Waterways) of this Department vide their / his U.O No. AA2526094105FA00 Dated 24/04/2025.


JOINT SECRETARY(WORKS)
Government of West Bengal
Irrigation & Waterways Department
Date: 25/04/2025

Memo No: GO2526031406IW

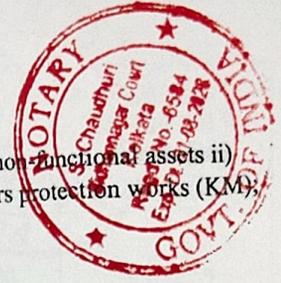
Copy forwarded for information and necessary action:

- The Principal Secretary / Secretary-(Irrigation & Waterways Department)
- The Principal Accountant General(A&E)-West Bengal
- The Principal Accountant General(Audit-I/II)-West Bengal
- The Principal Accountant General(RW/LBA)-West Bengal
- The Financial Advisor-(Irrigation & Waterways Department)
- The Finance Department-(Group-F)


JOINT SECRETARY(WORKS)
Government of West Bengal
Irrigation & Waterways Department

SCHEME ID : IW/AMC/AUTO/E-016-2526

Name of the Main Scheme :- Essential Maintenance works of functional and non-functional assets ii)
 Drainage channels(82.60 KM)/ flood embankments (KM)/sea wall (KM)/liners protection works (KM),
 during the financial year of 2025-26



Consists of following Sub-estimates:-

Sl No.	Name of Sub-estimate	Amount put to tender (Rs.)	Contingency 3% of amount put to tender (Rs.)
1	Annual maintenance of Circular Canal from 0.00 Km to 1.20 Km by clearing and removing semi-solid compact mass, water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026.	1031301.00	30632.70
2	Annual maintenance of Beliaghata Khal from 0.00 Km to 2.480 Km by clearing and removing semi-solid compact mass, water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026.	2433211.00	72273.59
3	Annual maintenance of Beliaghata Khal from 2.500 Km to 4.980 Km by clearing and removing semi-solid compact mass, water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026.	1906981.00	56643.00
4	Annual maintenance of Beliaghata Khal from 5.000 Km to 7.520Km by clearing and removing semi-solid compact mass, water hyacinth etc. under Canals Division form 01.04.2025 to 31.05.2026.	2045829.00	60767.20
5	Annual maintenance of New Cut Canal from 0.00 Km to 2.000 Km by clearing and removing semi-solid compact mass, water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026.	1076761.00	31983.00
6	Annual maintenance of Upper Bagjola Khal from 0.00 Km to 3.85 Km by clearing and removing semi-solid compact mass, water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026.	2384692.00	70832.44
7	Annual maintenance of Upper Bagjola Khal from 3.86 Km to 9.235 Km by clearing and removing semi-solid compact mass, water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026.	3442687.00	102258.03
8	Annual maintenance of Cantonment Khal from 0.00 Km to 4.05 Km by clearing and removing semi-solid compact mass, water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026.	1963651.00	58326.27
9	Annual maintenance of Kestopur Khal from 0.00 Km to 5.475 Km by clearing and removing semi-solid compact mass, water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026.	3413417.00	101388.62
10	Annual maintenance of Kestopur Khal from 5.50 Km to 10.980 Km by clearing and removing semi-solid compact mass, water hyacinth etc. under	2721607.00	80839.81

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Sl No.	Name of Sub-estimate	Amount put to tender (Rs.)	Contingency 3% of amount put to tender (Rs.)
	Canals Division from 01.04.2025 to 31.05.2026.		
11	Annual maintenance of Kestopur Khal from 11.00 Km to 16.485 Km by clearing and removing semi-solid compact mass, water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026	2695104.00	80052.59
12	Annual maintenance of Bhangore kata Khal from 0.00 Km to 6.95 Km by clearing and removing water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026	2585923.00	76809.59
13	Annual maintenance of Bhangore Kata Khal from 7.00 Km to 13.970 Km by clearing and removing water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026	2519465.00	74835.59
14	Annual maintenance of Bhangore kata Khal from 14.00 Km to 21.00 Km by clearing and removing water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026	2645877.00	78590.41
15	Annual maintenance of Bagjola Part-II Khal from 0.00 Km to 5.50 Km by clearing and removing water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026	1327322.00	39425.41
16	Annual maintenance of Bagjola Part-II Khal from 6.00 Km to 11.00 Km by clearing and removing water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026	982730.00	29190.00
17	Annual maintenance of Chowreswar Khal from 0.235 Km to 6.00 Km by clearing and removing water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026	1643068.00	48804.00
18	Annual maintenance of Sarala Khal from 0.00 Km to 5.00 Km by clearing and removing water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026	1702456.00	50568.00
Total:		38522082.00	1144220.25

Estimated Cost of Main Estimate.- Rs. 39666302.25


Joint Secretary Works
Irrigation & Waterways Department

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GOVERNMENT OF WEST BENGAL

Irrigation & Waterways Department

Jalasampad Bhawan, 3rd Floor, Western Block, Salt Lake,

Date: 05/05/2025

Memo No: GO2526031875IW

File No: IW-14011(19)/1/2025-SECTION(IW)-Part(1) [E-1155769]

From:- JOINT SECRETARY(WORKS)
Irrigation & Waterways
GOVERNMENT OF WEST BENGAL
Irrigation & Waterways



To: The
Chief Engineer (South), Irrigation & Waterways Directorate
E.E, Metropolitan Drainage Division No.-I, Irrigation & Waterways Directorate

Subject: Administrative Approval for the Annual maintenance of lower bagjola khal, BB1 Channel, XX1 channel, EE1 Khal, EE2 Khal, DD1 Khal, Sulanguri Pass khal within Bidhannagar Municipal Corporation, Block -Bhangar II, Haroa and Rajarhat in the Dist of North 24 Pgs and South 24 Pgs (Scheme ID- IW-AMC-Auto-E-017-2526) (No. of Sub-Estimates-09)
Project ID:- IW252633621S000

The undersigned is directed, by order of the Governor, to say that the Governor has been pleased to accord Administrative Approval for the Project Annual maintenance of lower bagjola khal, BB1 Channel, XX1 channel, EE1 Khal, EE2 Khal, DD1 Khal, Sulanguri Pass khal within Bidhannagar Municipal Corporation, Block -Bhangar II, Haroa and Rajarhat in the Dist of North 24 Pgs and South 24 Pgs (Scheme ID- IW-AMC-Auto-E-017-2526) (No. of Sub-Estimates-09), the details of which has been given below.

Name of the Project: Annual maintenance of lower bagjola khal, BB1 Channel, XX1 channel, EE1 Khal, EE2 Khal, DD1 Khal, Sulanguri Pass khal within Bidhannagar Municipal Corporation, Block -Bhangar II, Haroa and Rajarhat in the Dist of North 24 Pgs and South 24 Pgs (Scheme ID- IW-AMC-Auto-E-017-2526) (No. of Sub-Estimates-09)

Project ID: IW252633621S000

Address: Bidhannagar Municipal Corporation, Block -Bhangar II, Haroa and Rajarhat in the Dist of North 24 Pgs and South 24 Pgs

Administrative Approval: Rs 14045578 (One Crore Forty Lakh Forty Five Thousand Five Hundred Seventy Eight Only.)

Phasing amount and chargeable head of accounts

Sl No.	Financial Year	Head	Scheme Type	Scheme Name	Amount
1	2025-26	32-2711-01-001-00-002-19-00-V	State Development Schemes	Maintenance Expenditure in Flood Control Sector	4000000
2	2026-27	32-2711-01-001-00-002-19-00-V	State Development Schemes	Maintenance Expenditure in Flood Control Sector	4000000
3	2027-28	32-2711-01-001-00-002-19-00-V	State Development Schemes	Maintenance Expenditure in Flood Control Sector	6045578
Total					14045578

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This order is issued with the concurrence of FINANCIAL ADVISOR (Irrigation & Waterways) of this Department vide their / his U.O No. AA2526095189FA00 Dated 05/05/2025.


JOINT SECRETARY(WORKS)

Government of West Bengal

Irrigation & Waterways Department

Date: 05/05/2025

Memo No: GO2526031875IW

Copy forwarded for information and necessary action:

The Principal Secretary / Secretary-(Irrigation & Waterways Department)

The Principal Accountant General(A&E)-West Bengal

The Principal Accountant General(Audit-I/J)-West Bengal

The Principal Accountant General(RW/L&BA)-West Bengal

The Financial Advisor-(Irrigation & Waterways Department)

The Finance Department-(Group-F)


JOINT SECRETARY(WORKS)

Government of West Bengal

Irrigation & Waterways Department



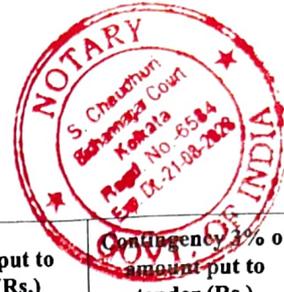
SCHEME ID : IW/AMC/AUTO/E-017-2526

Name of the Main Scheme :- Annual maintenance of lower bagjola khal , BB1 Channel, XX1 channel, EE1 Khal, EE2 Khal, DD1 Khal , Sulanguri Pass khal within Bidhannagar Municipal Corporation, Block -Bhangar II, Haroa & Rajarhat in the Dist of North 24 Pgs and South 24 Pgs

Consists of following Sub-estimates:-

Sl No.	Name of Sub-estimate	Amount put to tender (Rs.)	Contingency 3% of amount put to tender (Rs.)
1	Annual Maintenance by clearing and removing of water hyacinth, semi solid compact mass and jungle cutting from DD1 khal (for a length of 1777 M) from 24/04/2025 to 31/05/2026, within Rajarhat Block Dist. North 24 Parganas.	528592.00	15700.75
2	Annual Maintenance by clearing and removing of water hyacinth, semi solid compact mass and jungle cutting from E-E 1 khal (for a length of 4522 M) from 24/04/2025 to 31/05/2026, within Rajarhat Block Dist. North 24 Parganas.	1012177.00	30064.66
3	Annual Maintenance by clearing and removing of water hyacinth, semi solid compact mass and jungle cutting from E-E 2 khal (for a length of 341 M) from 24/04/2025 to 31/05/2026, within Bhangar-II Block Dist. South 24 Parganas.	161128.00	4785.98
4	Annual Maintenance by clearing and removing water hyacinth, semi solid mass and jungle cutting from Ch. 11.308 km. (Akandakesari Composite Bridge) to Ch. 24.005 Km. (Radhanagar-I Composite Bridge) of Lower Bagjola Khal from 14th June'2025 to 31st May'2026 Dist. South 24 Parganas.	3690092.00	109606.69
5	Annual Maintenance by clearing and removing water hyacinth, semi solid mass and jungle cutting from Ch. 0.000 km. (VIP Road) to Ch. 10.677Km. (Army Baily Bridge) of Lower Bagjola Khal from 01.05.2025 - 31.05.2026, PS-Baguihati, Newtown, Technocity, Dist. North 24 Parganas.	4083745.00	122512.35
6	Annual maintenance by Clearing and removing water hyacinth, semi-solid mass and jungle cutting for a length of 626 m of Sulanguri pass Khal from 1.5.2025 - 31.5.2026 under Bidhannagar Municipal Corporation, PS- Newtown, Dist. North 24 Parganas"	1419348.00	42158.85
7	Annual maintenance by clearing and removing of water hyacinth, semi solid compact mass and jungle cutting from XX-1 Khal from Ch. 0.00 Km to Ch. 2.50Km (for a length of 2500 mtr.) for the period from April 2025 to	512737.00	15229.81

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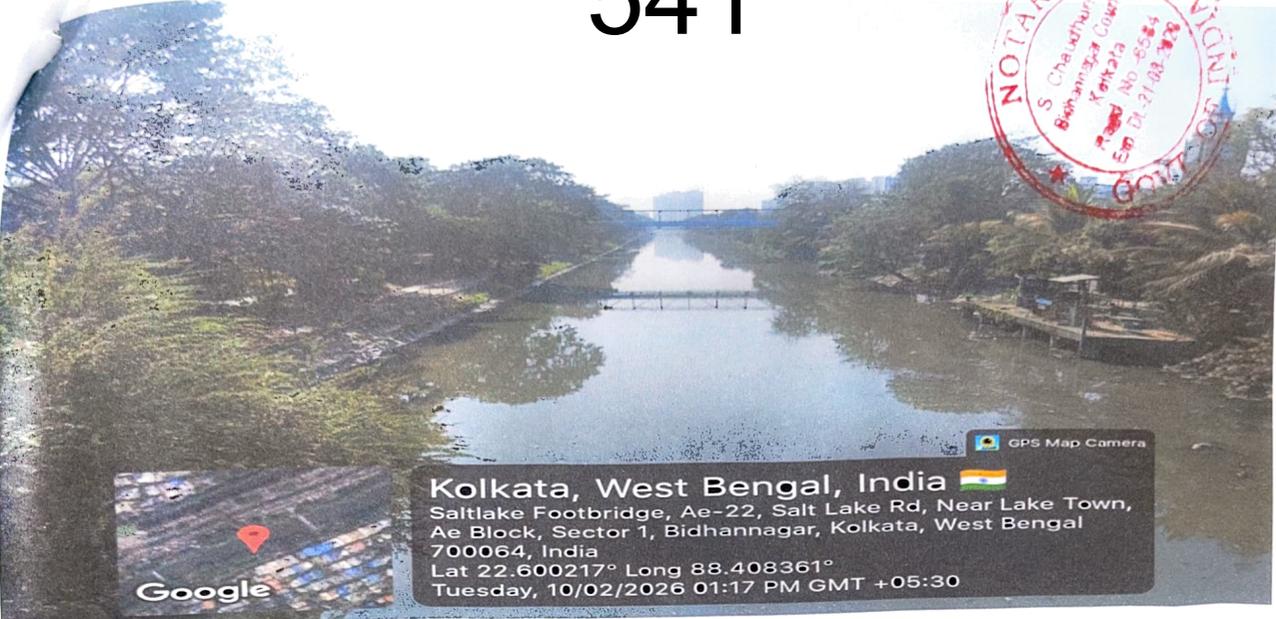
Sl No.	Name of Sub-estimate	Amount put to tender (Rs.)	Contingency 4% of amount put to tender (Rs.)
	May 2026 Under Rajarhat Block of MDD-1		
8	Annual maintenance by clearing and removing of water hyacinth including thorny jungles , semi-solid mass along with jungle cutting of the bank from 24.005 Km. {Radhanagar-1 Composite Bridge) to 28.800 Km. {Kulti) of Lower Bagjola Khal commencing from 16th of june 2025 to 31st May 2026 under the Dist. North 24 Parganas.	1613625.00	47929.46
9	Annual maintenance by clearing and removing water hyacinth, semi-solid mass and jungle cutting from ch. 0.00 km to ch 2.00 km of BB1 khal from 01.05.2025 to 31.05.2026, PS Baguihati, Newtown, Technocity Dist North 24 Pgs	617795.00	18350.35
Total:		13639239.00	406338.90

Estimated Cost of Main Estimate.- Rs. 14045577.90

Joint Secretary Works
Irrigation & Waterways Department

KESTOPUR KHAI

541

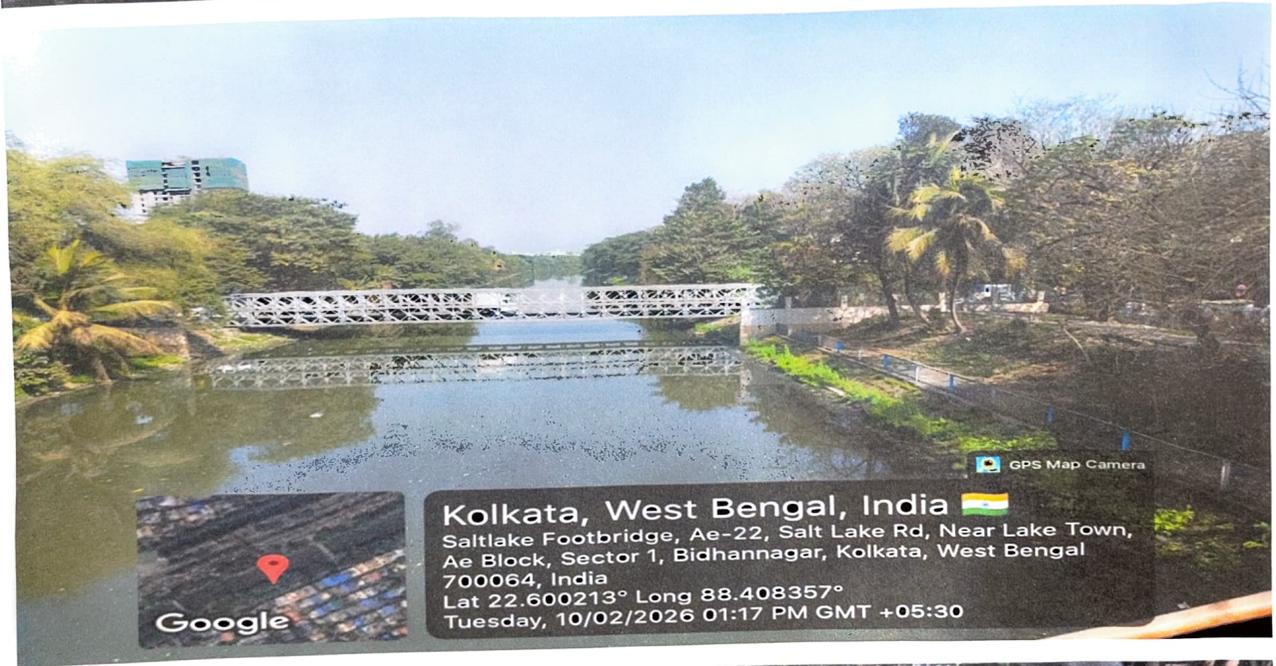


GPS Map Camera

Kolkata, West Bengal, India

Saltlake Footbridge, Ae-22, Salt Lake Rd, Near Lake Town, Ae Block, Sector 1, Bidhannagar, Kolkata, West Bengal 700064, India
Lat 22.600217° Long 88.408361°
Tuesday, 10/02/2026 01:17 PM GMT +05:30

Google

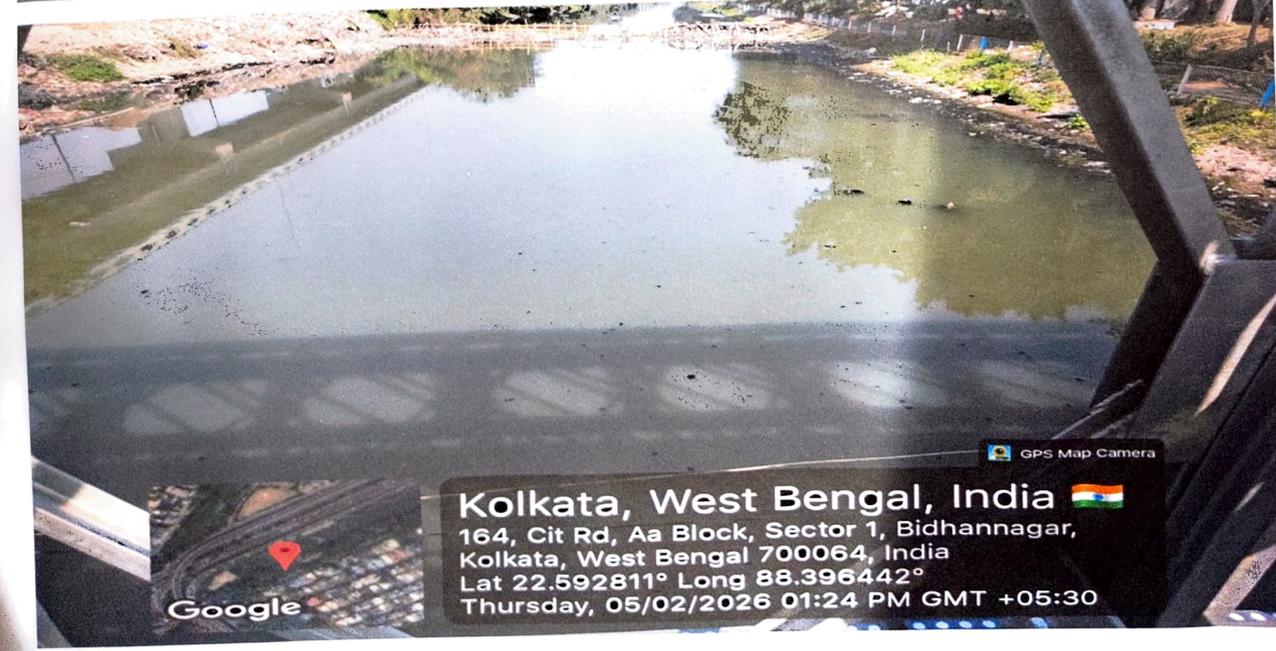


GPS Map Camera

Kolkata, West Bengal, India

Saltlake Footbridge, Ae-22, Salt Lake Rd, Near Lake Town, Ae Block, Sector 1, Bidhannagar, Kolkata, West Bengal 700064, India
Lat 22.600213° Long 88.408357°
Tuesday, 10/02/2026 01:17 PM GMT +05:30

Google



GPS Map Camera

Kolkata, West Bengal, India

164, Cit Rd, Aa Block, Sector 1, Bidhannagar, Kolkata, West Bengal 700064, India
Lat 22.592811° Long 88.396442°
Thursday, 05/02/2026 01:24 PM GMT +05:30

Google

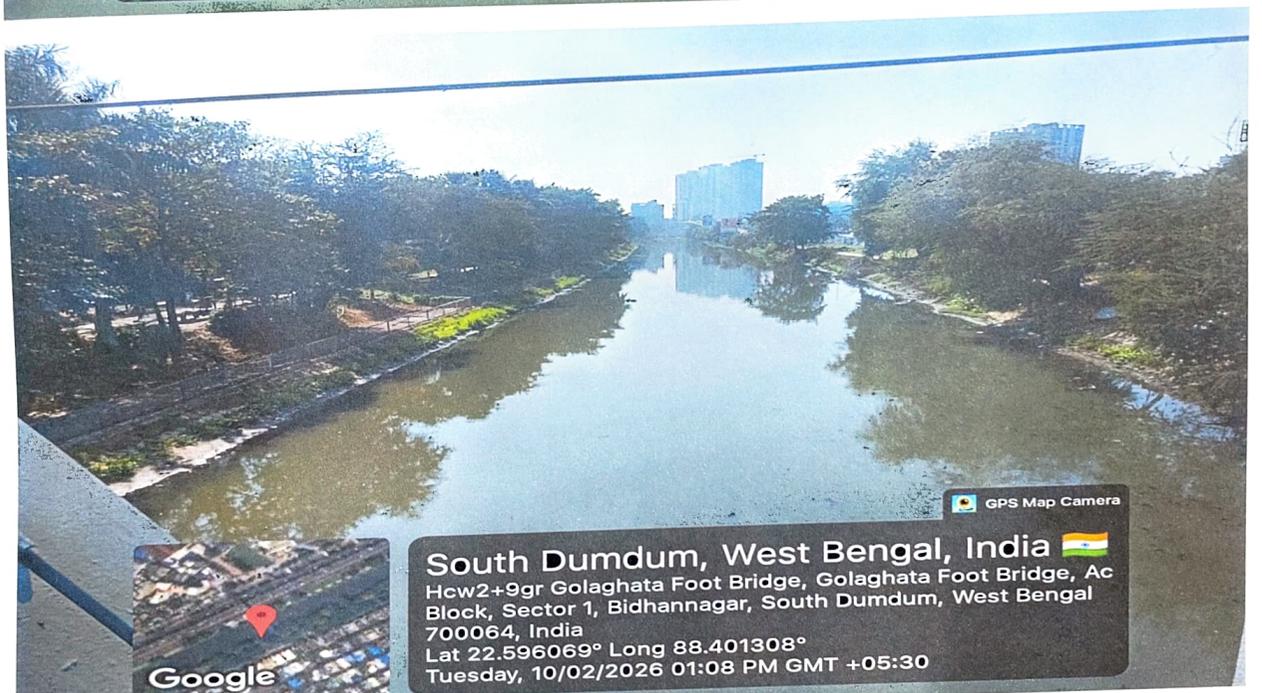
542



GPS Map Camera



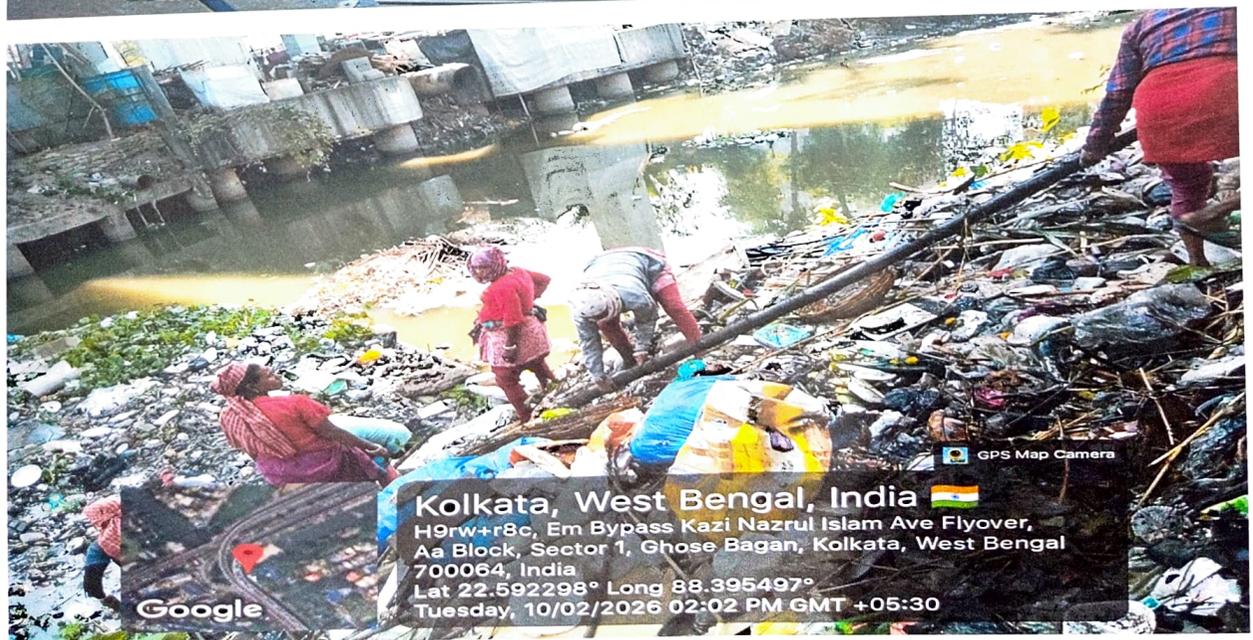
Kolkata, West Bengal, India 
Hf77+57w Paresh Tea And Hotel Store, Thakdari Rd,
Jodthbhim, Newtown, Kolkata, West Bengal 700107,
India
Lat 22.562628° Long 88.463093°
Tuesday, 10/02/2026 09:48 AM GMT +05:30



GPS Map Camera



South Dumdum, West Bengal, India 
Hcw2+9gr Golaghata Foot Bridge, Golaghata Foot Bridge, Ac
Block, Sector 1, Bidhannagar, South Dumdum, West Bengal
700064, India
Lat 22.596069° Long 88.401308°
Tuesday, 10/02/2026 01:08 PM GMT +05:30

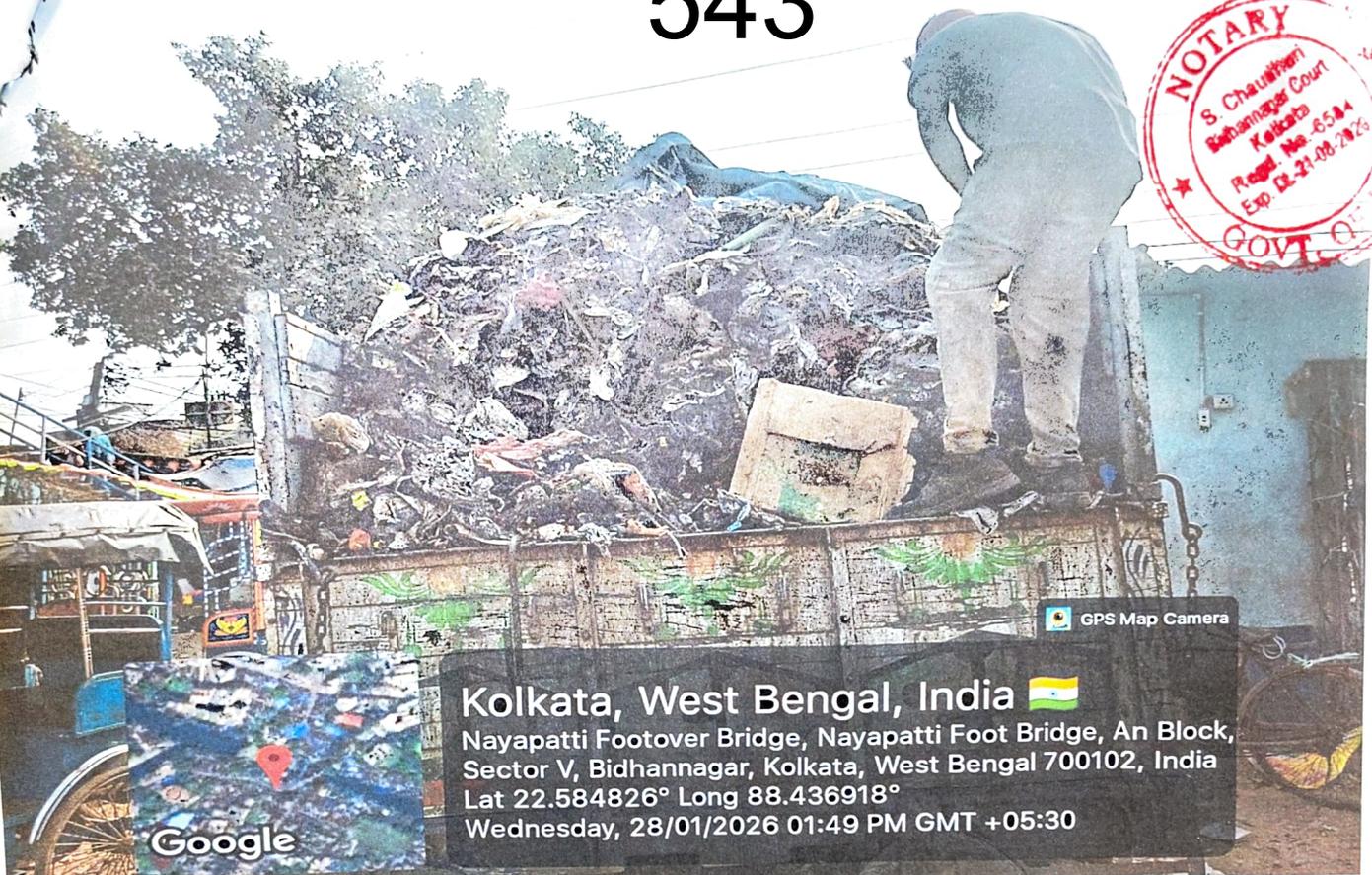
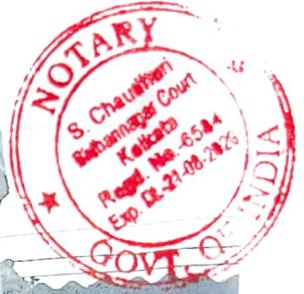


GPS Map Camera



Kolkata, West Bengal, India 
H9rw+r8c, Em Bypass Kazi Nazrul Islam Ave Flyover,
Aa Block, Sector 1, Ghose Bagan, Kolkata, West Bengal
700064, India
Lat 22.592298° Long 88.395497°
Tuesday, 10/02/2026 02:02 PM GMT +05:30

543



GPS Map Camera

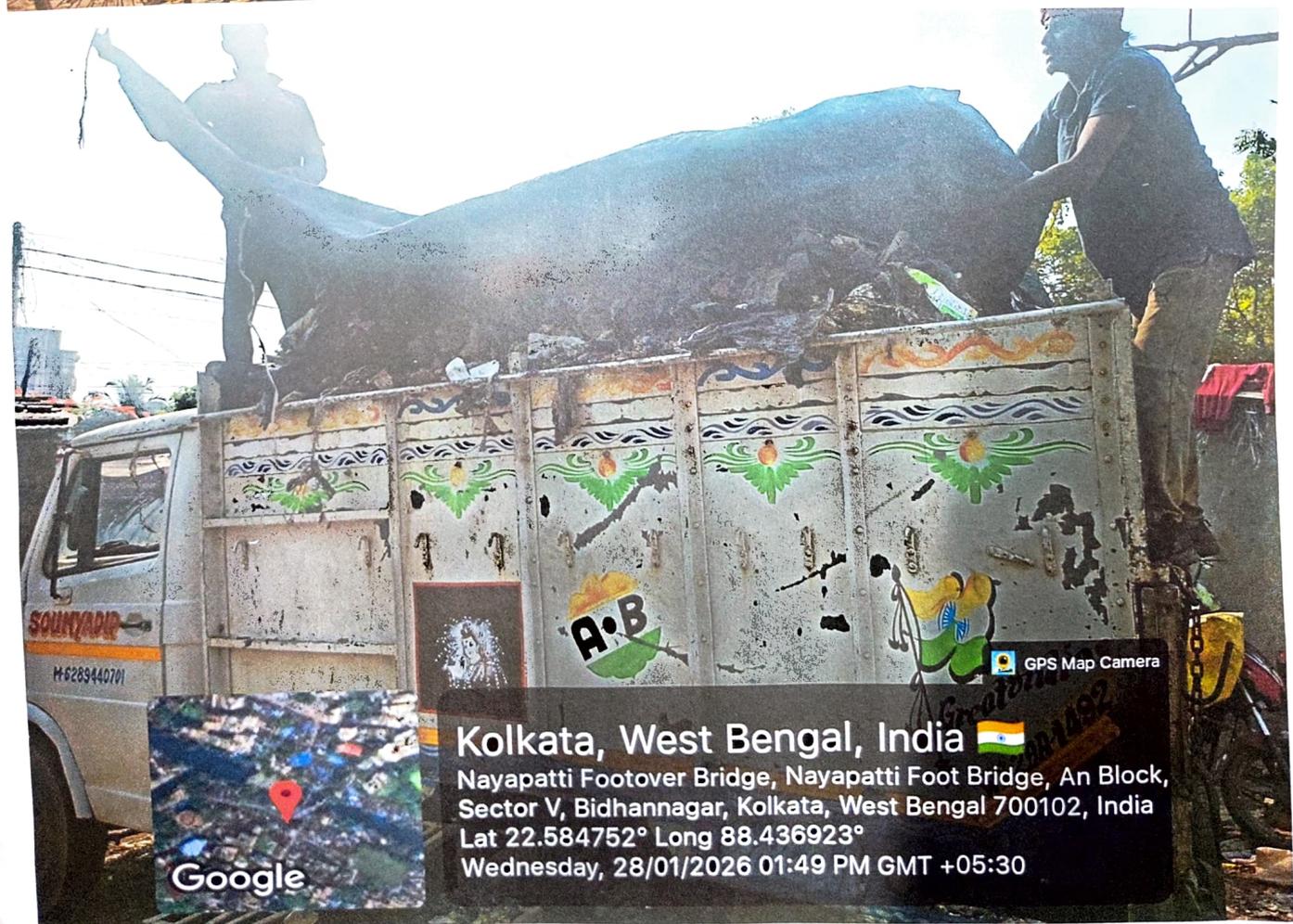
Kolkata, West Bengal, India

Nayapatti Footover Bridge, Nayapatti Foot Bridge, An Block,
Sector V, Bidhannagar, Kolkata, West Bengal 700102, India

Lat 22.584826° Long 88.436918°

Wednesday, 28/01/2026 01:49 PM GMT +05:30

Google



GPS Map Camera

Kolkata, West Bengal, India

Nayapatti Footover Bridge, Nayapatti Foot Bridge, An Block,
Sector V, Bidhannagar, Kolkata, West Bengal 700102, India

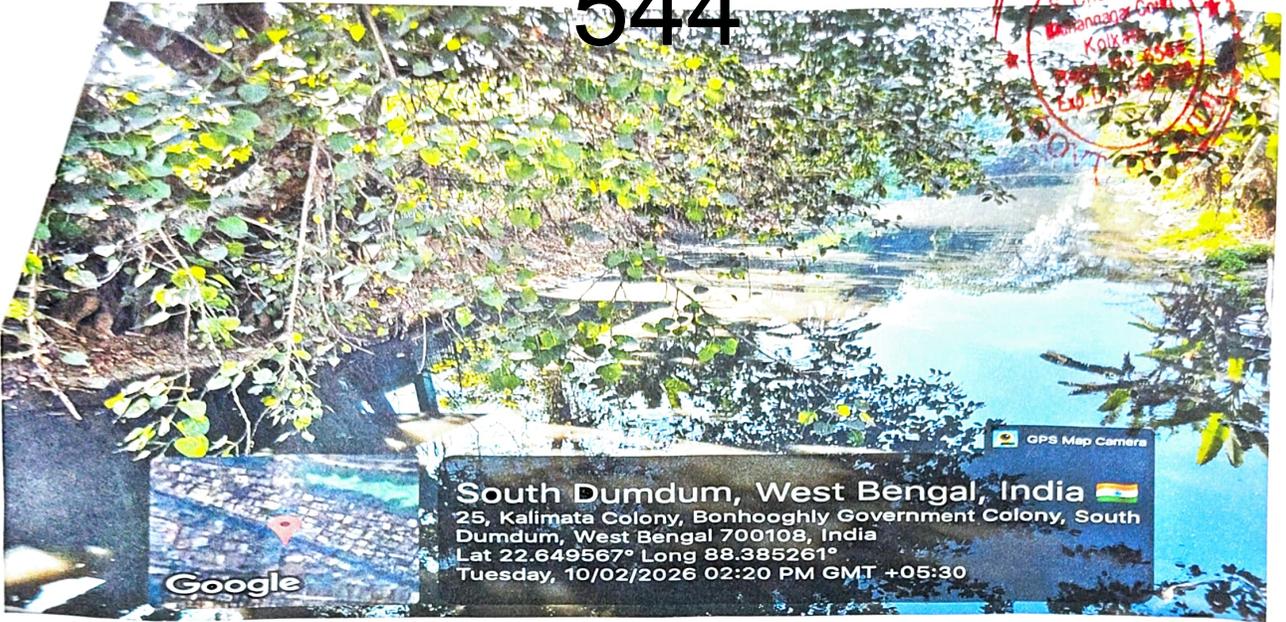
Lat 22.584752° Long 88.436923°

Wednesday, 28/01/2026 01:49 PM GMT +05:30

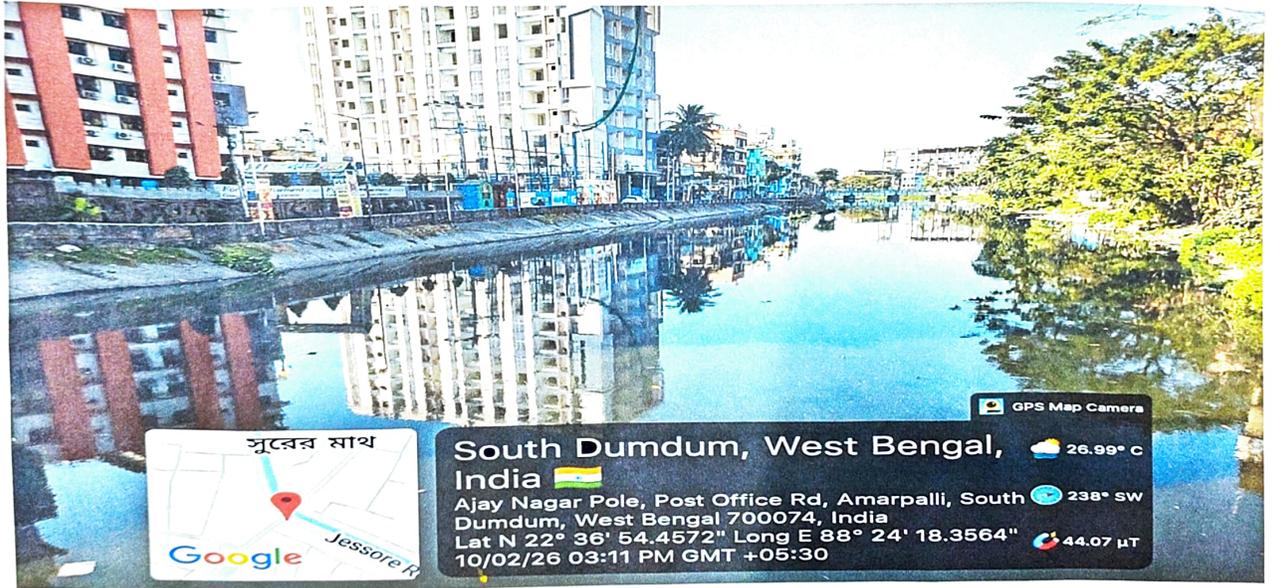
Google

UPPER BAGIOLA KHAL

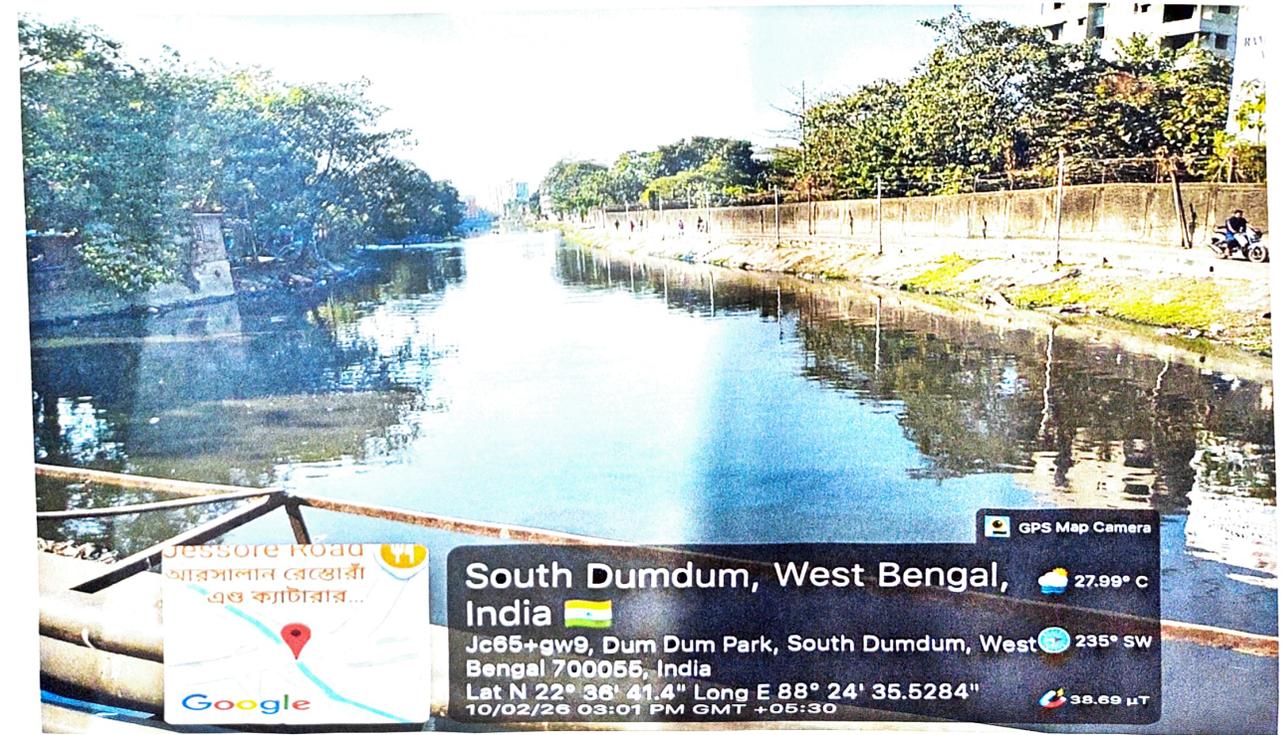
544



South Dum Dum, West Bengal, India
25, Kalimata Colony, Bonhooghly Government Colony, South Dum Dum, West Bengal 700108, India
Lat 22.649567° Long 88.385261°
Tuesday, 10/02/2026 02:20 PM GMT +05:30

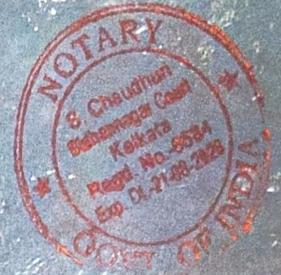


South Dum Dum, West Bengal, India
Ajay Nagar Pole, Post Office Rd, Amarpalli, South Dum Dum, West Bengal 700074, India
Lat N 22° 36' 54.4572" Long E 88° 24' 18.3564"
10/02/26 03:11 PM GMT +05:30



South Dum Dum, West Bengal, India
Jc65+gw9, Dum Dum Park, South Dum Dum, West Bengal 700055, India
Lat N 22° 36' 41.4" Long E 88° 24' 35.5284"
10/02/26 03:01 PM GMT +05:30

545



GPS Map Camera



Kolkata, West Bengal, India 🇮🇳
Land Mark, Ab 62, Near Master Da Surjo Sen Club, Prafulla Kanan West, Prafulla Kanan, Kestopur, Kolkata, West Bengal 700101, India
Lat N 22° 36' 14.238" Long E 88° 25' 25.5576"
10/02/26 02:40 PM GMT +05:30

🌡️ 27.99° C
🌐 172° S
🕒 34.16 μT



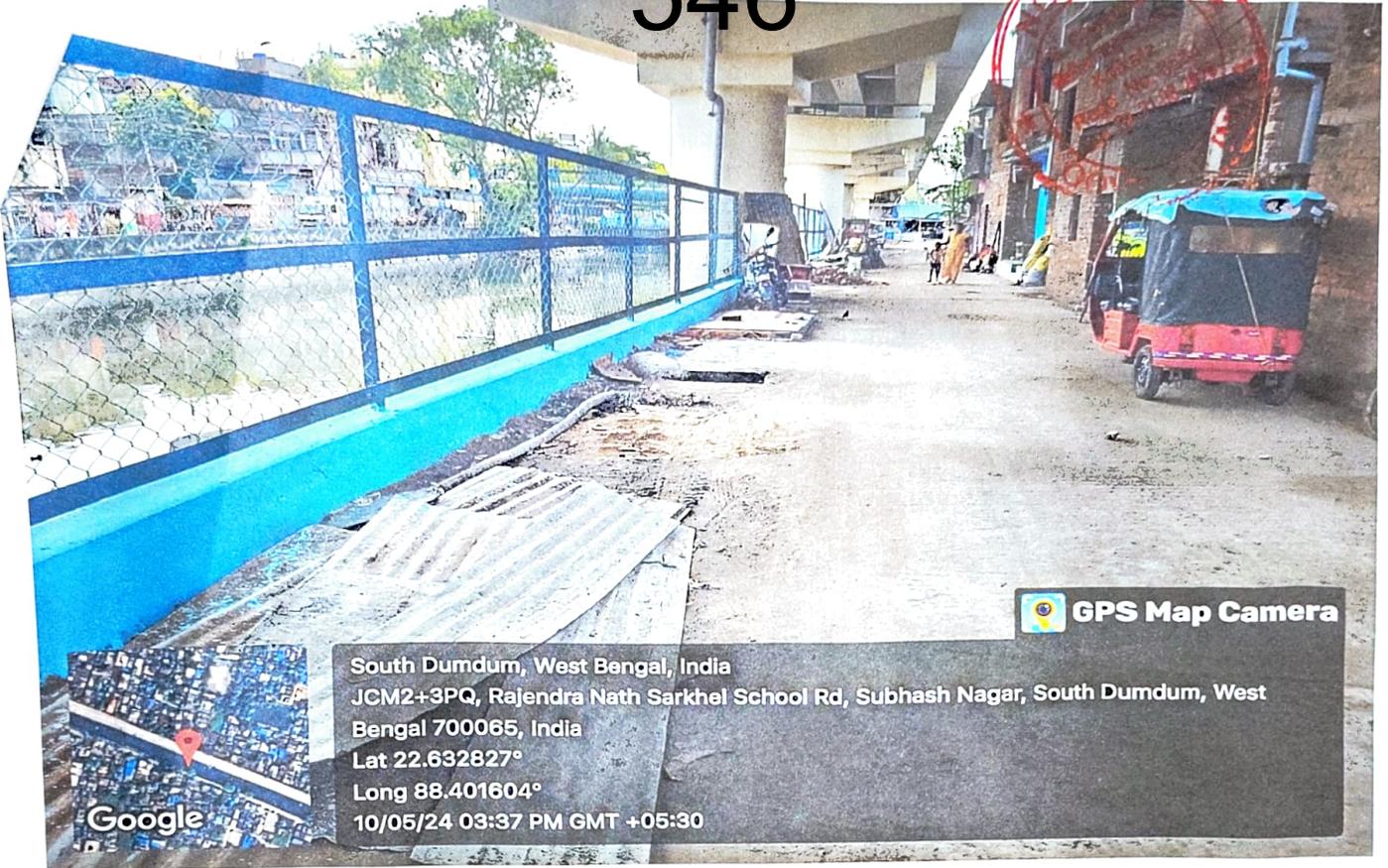
GPS Map Camera



Kolkata, West Bengal, India 🇮🇳
Holding No 250/7/323, Ward No-24, BI-ac, Prafulla Kanan, Kestopur, Kolkata, West Bengal 700101, India
Lat 22.603357° Long 88.42093°
Sunday, 08/02/2026 02:55 PM GMT +05:30

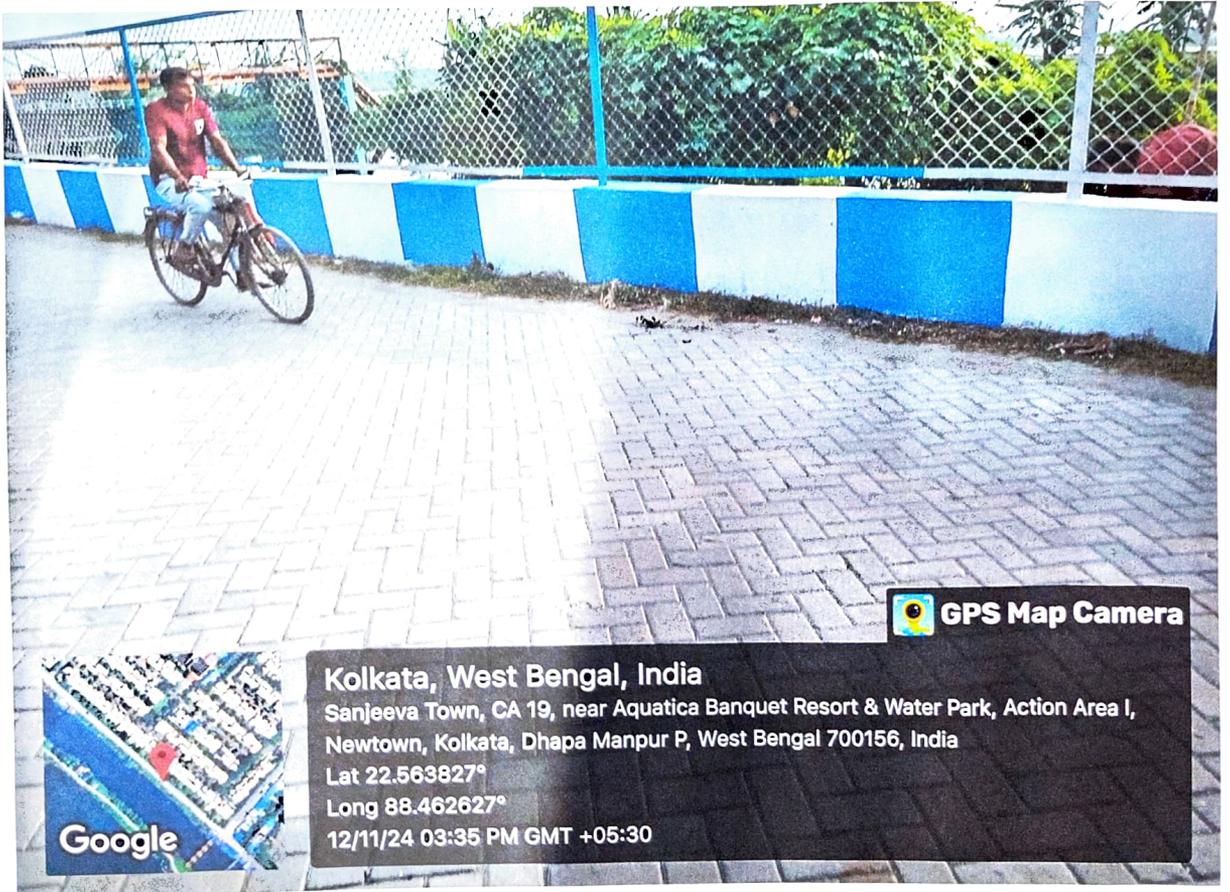
FENCING WORK OF UPPER BAGJOLA KHAL

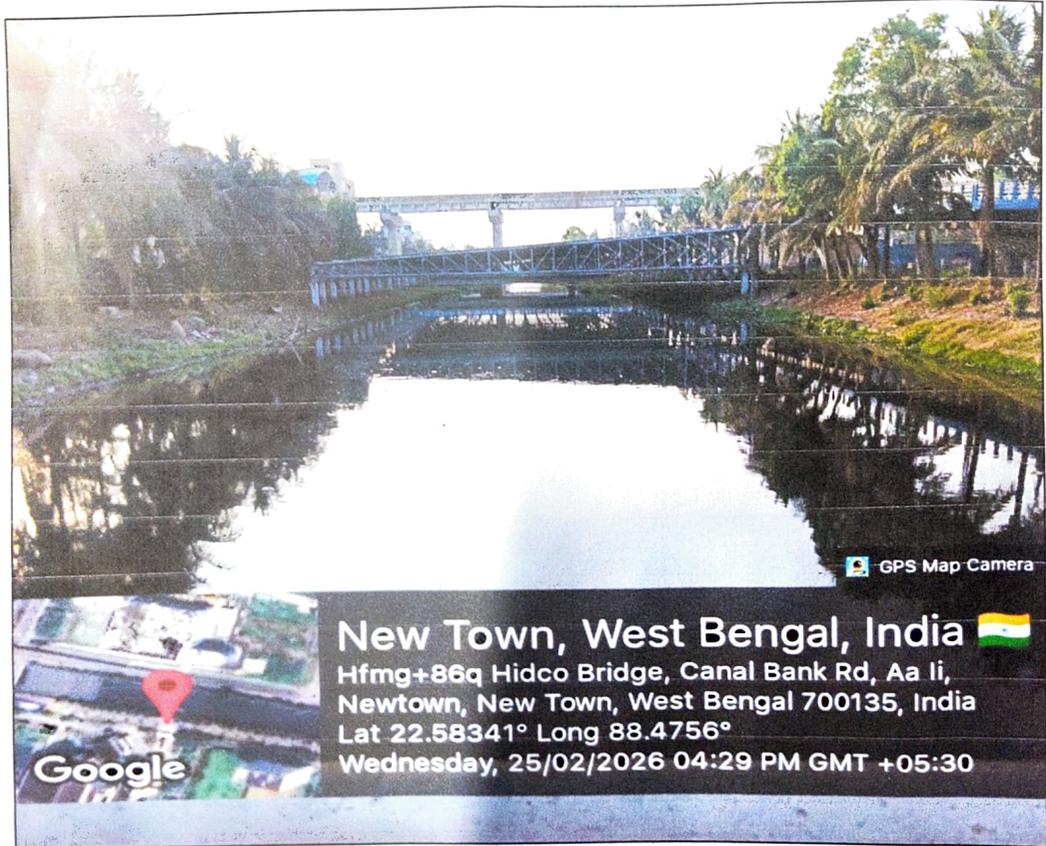
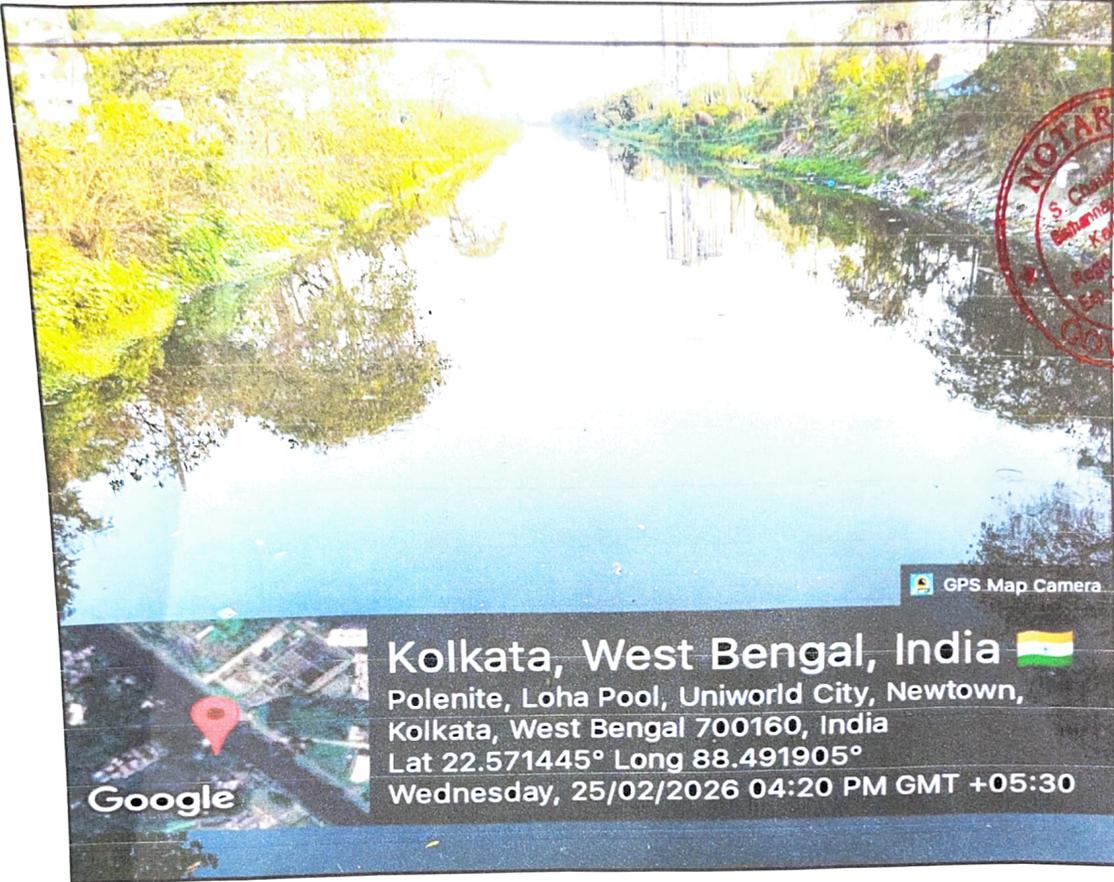
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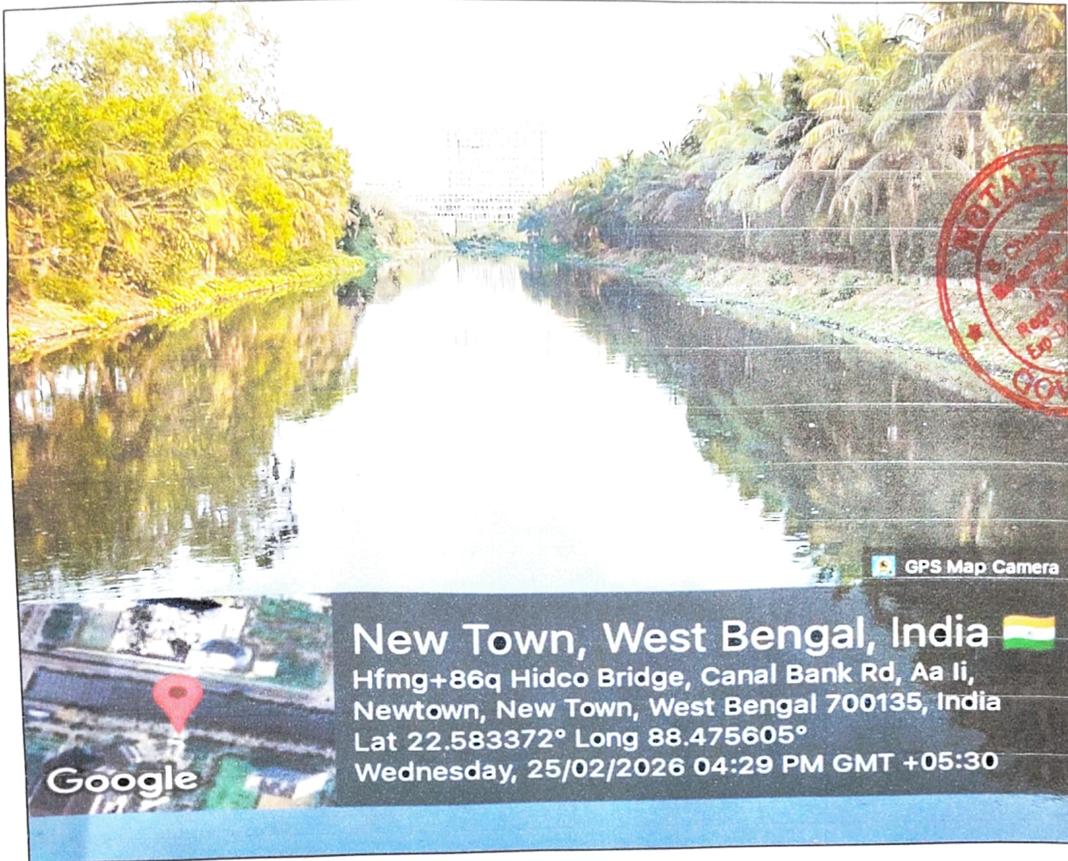


FENCING WORK OF KESTOPUR KHAL

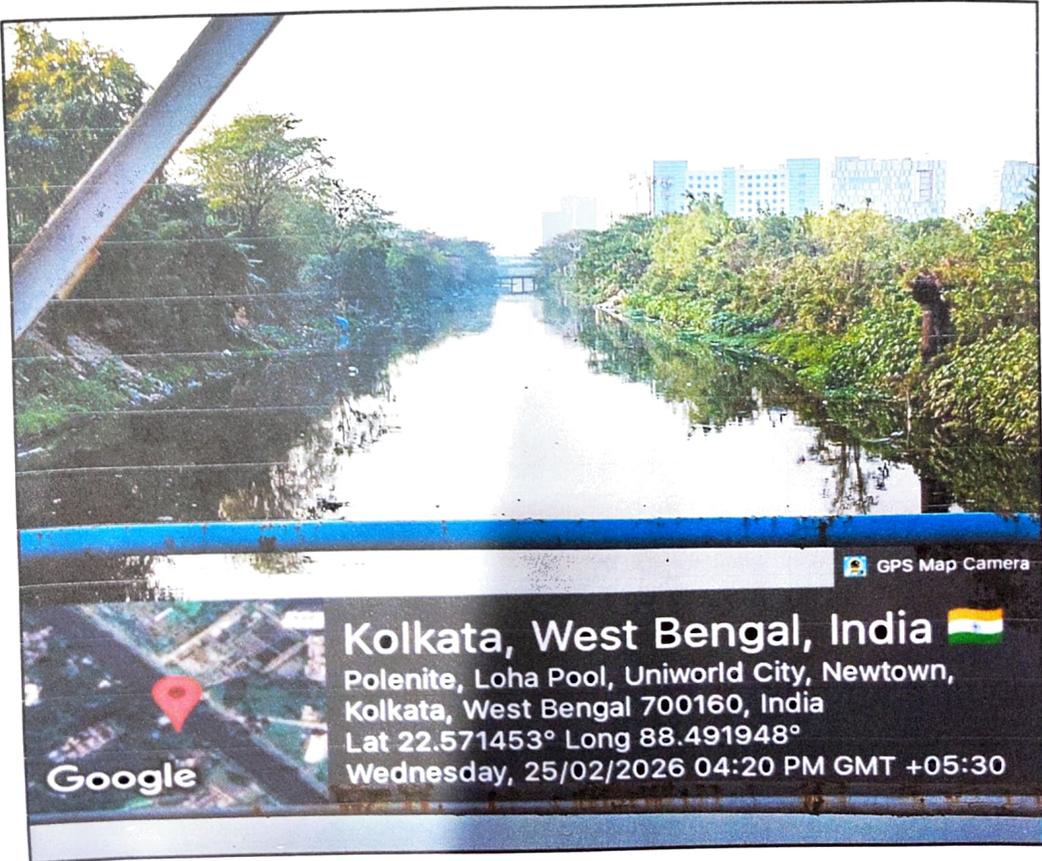
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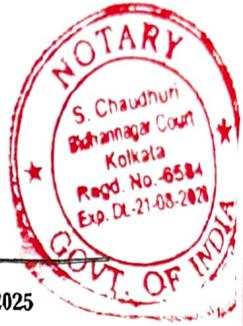
New Town, West Bengal, India 🇮🇳
 Hfmg+86q Hidco Bridge, Canal Bank Rd, Aa li,
 Newtown, New Town, West Bengal 700135, India
 Lat 22.583372° Long 88.475605°
 Wednesday, 25/02/2026 04:29 PM GMT +05:30



Kolkata, West Bengal, India 🇮🇳
 Polenite, Loha Pool, Uniworld City, Newtown,
 Kolkata, West Bengal 700160, India
 Lat 22.571453° Long 88.491948°
 Wednesday, 25/02/2026 04:20 PM GMT +05:30

550

GOVERNMENT OF WEST BENGAL
IRRIGATION & WATERWAYS DIRECTORATE
OFFICE OF EXECUTIVE ENGINEER - I CANALS DIVISION
SECH ABASAN, FF BLOCK, SALT LAKE, SECTOR-III, KOLKATA-700106
E-mail ID: eecanalsiwd@yahoo.com



Memo No. 926

Date: 23.04.2025

To,
The District Magistrate,
North 24 Parganas,
Barasat, North 24 Parganas

Sub: Request for demarcation of Govt. land belonging to I&W Department in the district of North 24 Parganas

Ref: Memo No. 45-I (LAM)/I (LAM)/4M (01)2014(Pt-IV) dated 26.03.2025 of the Joint Secretary to the Govt. of West Bengal, I&W Department

Sir,

This is to inform you that the particulars of surplus land and encroached land belonging to I&W Department in the district of North 24 Parganas is necessary to prepare and submit report to the higher authority.

But the details of land i.e. LA Case No., Gazette Notifications, Possession Certificates etc. are not available in the office.

Some records (Mouza wise details of plots), as per the Land Registers maintained in the office are only available and are being submitted herewith Block-wise. Alignment drawing of different channels and Rivers are also attached herewith. The matter was discussed with your goodself on 18.04.2025 during your visit of Lower Bagjola Khal and Kestopur Khal.

In view of above I would like to request you to kindly make necessary arrangement for demarcation of Govt. land belonging to I&W Department at an early date.

Your co-operation is highly solicited.

Encl: as stated

Yours faithfully,

S. Chaudhuri 23/4/25
Executive Engineer-I
Canals Division

Date: 23.04.2025

Memo No. 926/1(2)

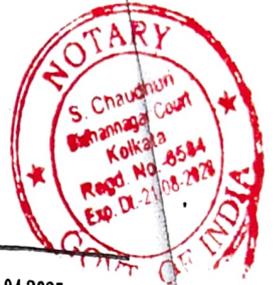
Copy forwarded for information & necessary action to:

- 1) The Superintending Engineer, Eastern Circle.
- 2) The Sub-Divisional Officer, Calcutta Canals Sub-Division.

Received
Content not verified
DS-24/4/25
D.M. General Section
North 24 Parganas, Barasat
Executive Engineer-I
Canals Division

551

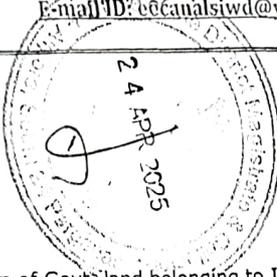
GOVERNMENT OF WEST BENGAL
IRRIGATION & WATERWAYS DIRECTORATE
OFFICE OF EXECUTIVE ENGINEER - I CANALS DIVISION
SECH ABASAN, FF BLOCK, SALT LAKE, SECTOR-III, KOLKATA-700106
E-mail ID: eecanalsiwd@yahoo.com



Memo No. 927

Date: 23.04.2025

To,
The District Magistrate,
South 24 Parganas,
Alipore, Kolkata



Sub: Request for demarcation of Govt. land belonging to I&W Department in the district of South 24 Parganas

Ref: Memo No. 45-I (LAM)/I (LAM)/4M (01)2014(Pt-IV) dated 26.03.2025 of the Joint Secretary to the Govt. of West Bengal, I&W Department

Sir,

This is to inform you that the particulars of surplus land and encroached land belonging to I&W Department in the district of South 24 Parganas is necessary to prepare and submit report to the higher authority.

But the details of land i.e. LA Case No., Gazette Notifications, Possession Certificates etc. are not available in the office.

Some records (Mouza wise details of plots), as per the Land Registers maintained in the office are only available and are being submitted herewith Block-wise. Alignment drawing of different channels and Rivers are also attached herewith.

In view of above I would like to request you to kindly make necessary arrangement for demarcation of Govt. land belonging to I&W Department at an early date.

Your co-operation is highly solicited.

Encl: as stated

Yours faithfully,

Mallikarjuna 23/4/25
Executive Engineer-I
Canals Division

Date: 23.04.2025

Memo No. 927/1(2)

Copy forwarded for information & necessary action to:

- 1) The Superintending Engineer, Eastern Circle.
- 2) The Sub-Divisional Officer, Calcutta Canals Sub-Division.

Mallikarjuna 23/4/25
Executive Engineer-I
Canals Division

552

GOVERNMENT OF WEST BENGAL
IRRIGATION & WATERWAYS DIRECTORATE
OFFICE OF EXECUTIVE ENGINEER - I CANALS DIVISION
SECH ABASAN, FF BLOCK, SALT LAKE, SECTOR-III, KOLKATA-700106
E-mail ID: eecanalsiwd@yahoo.com



Memo No. 928

Date: 23.04.2025

To,
The District Magistrate,
North 24 Parganas,
Barasat, North 24 Parganas

Sub: Request for demarcation of Govt. land belonging to I&W Department in the district of North 24 Parganas

Ref: Memo No. 45-I (LAM)/I (LAM)/4M (01)2014(Pt-IV) dated 26.03.2025 of the Joint Secretary to the Govt. of West Bengal, I&W Department

Sir,

This is to inform you that the particulars of surplus land and encroached land belonging to I&W Department in the district of North 24 Parganas is necessary to prepare and submit report to the higher authority.

But the details of Govt. land belonging to I&W Department along Upper Bagjola Khal are not available in the office. Only there are records of two L.A. Cases viz. LA-II/13 of 1953-54 and LD-25 of 1953-54 of BAGJOLA-GHUNI-JATRAGACHHI DRAINAGE SCHEME. The land details and land plans in respect of the two LA cases are required to furnish report to the higher authority.

Alignment drawing of Upper Bagjola Khal along with Cantonment khal is attached herewith. The matter was discussed with your goodself on 18.04.2025 during your visit of Lower Bagjola Khal and Kestopur Khal.

In view of above I would like to request you to kindly make necessary arrangement for demarcation of Govt. land belonging to I&W Department as stated above at an early date.

Your co-operation is highly solicited.

Encl: as stated

Yours faithfully,

M. K. Choudhury 23/4/25
Executive Engineer-I
Canals Division

Date: 23.04.2025

Memo No. 928/1(2)

Copy forwarded for information & necessary action to:

- 1) The Superintending Engineer, Eastern Circle.
- 2) The Sub-Divisional Officer, Dabu (I) Sub-Division.

Received
Comment box verified
DS 24/4/25
D.M. General Section
North 24 Parganas, Barasat

Executive Engineer-I
Canals Division

553

Government of West Bengal
Irrigation & Waterways Directorate
Office of the Sub- Divisional Officer
Calcutta Canals Sub- Division
37/3, Canal West Road, Kolkata 700 004



Memo No.: 364

Date: 13.05.2025

To,
The Block Land & Land Reforms Officer,
Rajarhat Block,
North 24 Parganas.

Sub: - Request for demarcation of Govt. land belonging to I & W Department in the district of North 24 Parganas.

Ref: Memo No. - 45-I (LAM)/I (LAM)/4M (01) 2014 (Pt-IV) dated: 26.03.2025 of the Joint Secretary to the Govt. of West Bengal, I&W Department.

Dear Sir,

This is to inform you that the particulars of surplus land and encroached land belonging to I & W Department in the district of North 24 Parganas is necessary to prepare and submit report to the higher authority.

But the details of land i.e. LA Case No., Gazette Notifications, Possession Certificates etc. are not available in the office.

Some records (Mouza wise details of plots), as per the Land Registers maintained in the office are only available and are being submitted herewith Mouza-wisc.
Your kind co-operation is solicited.

Encl:-

Mouza wise details of plots

Yours faithfully,


13.05.2025
Sub- Divisional Officer
Calcutta Canals Sub- Division

Date: 13.05.2025

IV

C

I.

Memo No: 364/1

Copy forwarded for kind information to:-

1. The Executive Engineer-I, Canals Division, Sech Abasan, FF Block, Salt Lake, Sector- III, Kolkata-106.


13.05.2025
Sub Divisional Officer
Calcutta Canals Sub-Division

O/e



R. 2461
21/05/2025

554

Government of West Bengal
Irrigation & Waterways Directorate
Office of the Sub-Divisional Officer
Calcutta Canals Sub-Division
37/3, Canal West Road, Kolkata 700 004

NOTARY
S. Chaudhury
Notary Public
Kolkata
REG. NO. 2554
EN. D. 108/2018
GOVT. OF INDIA
Phone no. (Off) 033-25545254
e-mail: sdoceiw@ymail.com

Memo no.: 365

Date: 13.05.2025

To,
The Block Land & Land Reforms Officer,
Barrackpore-I Block,
Shyamnagar,
North 24 Parganas.

Land Reforms
2
13.05.2025

Sub: - Request for demarcation of Govt. land belonging to I & W Department in the district of North 24 Parganas.
Ref: Memo No. - 45-I (LAM)/I (LAM)/4M (01) 2014 (Pt-IV) dated: 26.03.2025 of the Joint Secretary to the Govt. of West Bengal, I & W Department.

Dear Sir,

This is to inform you that the particulars of surplus land and encroached land belonging to I & W Department in the district of North 24 Parganas is necessary to prepare and submit report to the higher authority.

But the details of land i.e. LA Case No., Gazette Notifications, Possession Certificates etc. are not available in the office.

Some records (Mouza wise details of plots), as per the Land Registers maintained in the office are only available and are being submitted herewith Mouza-wise.

Your kind co-operation is solicited.

Encl:-

Mouza wise details of plots

Yours faithfully,


13.05.25
Sub-Divisional Officer
Calcutta Canals Sub-Division

Date: 13.05.2025

Memo No: 365/1

Copy forwarded for kind information to:-

1. The Executive Engineer-I, Canals Division, Sech Abasan, FF Block, Salt Lake, Sector- III, Kolkata-106.

o/c


13.05.25
Sub-Divisional Officer
Calcutta Canals Sub-Division

RR 3656
14/5/25



Government of West Bengal
Irrigation & Waterways Directorate
Office of the Sub- Divisional Officer
Calcutta Canals Sub- Division
37/3, Canal West Road, Kolkata 700 004



Memo no.: 366

Date: 13.05.2025

To,
The Block Land & Land Reforms Officer,
Barrackpore-II Block,
Barrackpore, Panihati,
North 24 Parganas.

Sub: - Request for demarcation of Govt. land belonging to I & W Department in the district of North 24 Parganas.
Ref: Memo No. - 45-I (LAM)/I (LAM)/4M (01) 2014 (Pt-IV) dated: 26.03.2025 of the Joint Secretary to the Govt. of West Bengal, I&W Department.

Dear Sir,

This is to inform you that the particulars of surplus land and encroached land belonging to I & W Department in the district of North 24 Parganas is necessary to prepare and submit report to the higher authority.

But the details of land i.e. LA Case No., Gazette Notifications, Possession Certificates etc. are not available in the office.

Some records (Mouza wise details of plots), as per the Land Registers maintained in the office are only available and are being submitted herewith Mouza-wise.

Your kind co-operation is solicited.

Encl:-

Mouza wise details of plots.

Yours faithfully,


13.05.25
o/c Sub- Divisional Officer
Calcutta Canals Sub- Division

Date: 13.05.2025

Memo No: 366/1

Copy forwarded for kind information to:-

1. The Executive Engineer-I, Canals Division, Sech Abasan, FF Block, Salt Lake, Sector- III, Kolkata-106.


13.05.25
o/c Sub Divisional Officer
Calcutta Canals Sub-Division



556

Government of West Bengal
Irrigation & Waterways Directorate
Office of the Sub-Divisional Officer
Calcutta Canals Sub-Division
37/3, Canal West Road, Kolkata 700 004



Phone no. (Off)-033-25543254
e-mail: sdocciwd@gmail.com

Memo no.: 367

Date: 13.05.2025

To,
The Block Land & Land Reforms Officer,
Bhangore-I Block,
Bhangore.

Sub: - Request for demarcation of Govt. land belonging to I & W Department in the district of South 24 Parganas.

Ref: Memo No. - 45-I (LAM)/I (LAM)/4M (01) 2014 (Pt-IV) dated: 26.03.2025 of the Joint Secretary to the Govt. of West Bengal, I&W Department.

Dear Sir,

This is to inform you that the particulars of surplus land and encroached land belonging to I & W Department in the district of South 24 Parganas is necessary to prepare and submit report to the higher authority.

But the details of land i.e. LA Case No., Gazette Notifications, Possession Certificates etc. are not available in the office.

Some records (Mouza wise details of plots), as per the Land Registers maintained in the office are only available and are being submitted herewith Mouza-wise.

Your kind co-operation is solicited.

Encl:-

Mouza wise details of plots

Yours faithfully,

 13.05.25

Sub-Divisional Officer
Calcutta Canals Sub-Division

Date: 13.05.2025

Memo No: 367/1

Copy forwarded for kind information to:-

1. The Executive Engineer-I, Canals Division, Sech Abasan, FF Block, Salt Lake, Sector- III, Kolkata-106.

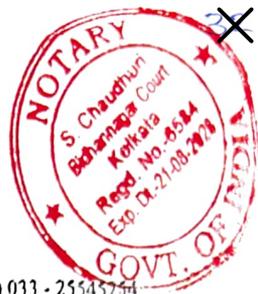
 13.05.25

Sub-Divisional Officer
Calcutta Canals Sub-Division

c/e

557

Government of West Bengal
Irrigation & Waterways Directorate
Office of the Sub-Divisional Officer
Calcutta Canals Sub-Division
37/3, Canal West Road, Kolkata 700 004



Phone no. (Off) 033 - 25545254
e-mail: sdocciwd@gmail.com

Memo no.: 368

Date: 13.05.2025

To,
The Block Land & Land Reforms Officer,
Bhangore-II Block,
South 24 Parganas.

Sub: - Request for demarcation of Govt. land belonging to I & W Department in the district of South 24 Parganas.

Ref: Memo No. - 45-I (LAM)/I (LAM)/4M (01) 2014 (Pt-IV) dated: 26.03.2025 of the Joint Secretary to the Govt. of West Bengal, I&W Department.

Dear Sir,

This is to inform you that the particulars of surplus land and encroached land belonging to I & W Department in the district of South 24 Parganas is necessary to prepare and submit report to the higher authority.

But the details of land i.e. LA Case No., Gazette Notifications, Possession Certificates etc. are not available in the office.

Some records (Mouza wise details of plots), as per the Land Registers maintained in the office are only available and are being submitted herewith Mouza-wise.

Your kind co-operation is solicited.

Encl:-

Mouza wise details of plots

Yours faithfully,

 13.05.25

Sub-Divisional Officer
Calcutta Canals Sub-Division

Date: 13.05.2025

Memo No: 368/1

Copy forwarded for kind information to:-

1. The Executive Engineer-I, Canals Division, Sech Abasan, FF Block, Salt Lake, Sector- III, Kolkata-106.

 13.05.25

Sub-Divisional Officer
Calcutta Canals Sub-Division

o/e

558

Government of West Bengal
Irrigation & Waterways Directorate
Office of the Sub-Divisional Officer
Calcutta Canals Sub-Division
37/3, Canal West Road, Kolkata 700 004



Phone no. (Off) 833-25515254
e-mail: sdocctwd@gmail.com

Memo no.: 369

Date: 13.05.2025

To,
The Block Land & Land Reforms Officer,
Haroa Block,
North 24 Parganas.

Sub: - Request for demarcation of Govt. land belonging to I & W Department in the district of North 24 Parganas.

Ref: Memo No. - 45-I (LAM)/I (LAM)/4M (01) 2014 (Pt-IV) dated: 26.03.2025 of the Joint Secretary to the Govt. of West Bengal, I&W Department.

Dear Sir,

This is to inform you that the particulars of surplus land and encroached land belonging to I & W Department in the district of North 24 Parganas is necessary to prepare and submit report to the higher authority.

But the details of land i.e. LA Case No., Gazette Notifications, Possession Certificates etc. are not available in the office.

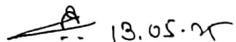
Some records (Mouza wise details of plots), as per the Land Registers maintained in the office are only available and are being submitted herewith Mouza-wise.

Your kind co-operation is solicited.

Encl:-

Mouza wise details of plots

Yours faithfully,

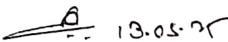

Sub-Divisional Officer
Calcutta Canals Sub-Division

Date: 13.05.2025

Memo No: 369/11

Copy forwarded for kind information to:-

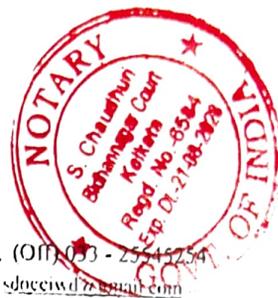
1. The Executive Engineer-I, Canals Division, Sech Abasan, FF Block, Salt Lake, Sector- III, Kolkata-106.


Sub-Divisional Officer
Calcutta Canals Sub-Division

o/c

559

Government of West Bengal
Irrigation & Waterways Directorate
Office of the Sub-Divisional Officer
Calcutta Canals Sub-Division
37/3, Canal West Road, Kolkata 700 004



Phone no. (Off) 033 - 25745254
e-mail: sdoceewd@canal.gov.in

Memo No - 1004

Dated - 22. 12. 2023

✓ To,
The Officer-in-Charge,
LakeTown Police Station,
Lake Town Rd, Block A, Lake Town,
South Dum Dum, West Bengal 700089

Sub: Encroachment at the footpath of Shyamnagar Bridge over Cantonment Khal.

Sir,

With reference to the above mentioned subject this is to inform you that the unauthorised encroachment with hutments has been constructed at the footpath of Shyamnagar Bridge over Cantonment Khal. They are making 6 nos. hutments illegally which results damages and blocked the movement of pedestrian. In this scenario, you are requested to take appropriate action regarding removal of these encroachments. This letter should be treated as general diary.

Your co-operation in this regard will be highly appreciated.

Thanking You,

Encl:

1. 2 nos. photo of the referred spot.

Yours faithfully,


22. 12. 23
Sub-Divisional Officer
Calcutta Canals Sub-Division
Mobile No: 6290842372

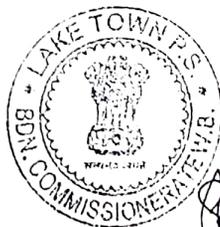
Dated-

Memo No -

Copy forwarded to:

1. The Executive Engineer-I, Canals Division, Jalasampad Bhawan, 2nd Floor, Salt lake City, Kolkata- 700 091.

j/c.



RECEIVED
Content Not Verified

sdf
Sub-Divisional Officer
Calcutta Canals Sub-Division

pal
22/12/23

560

Government of West Bengal
Irrigation & Waterways Directorate
Office of the Sub-Divisional Officer
Calcutta Canals Sub-Division
37/3, Canal West Road, Kolkata 700 004

Phone No.: (Off) 033 - 25545254
E-mail: sdoeciwd@gmail.com



Memo No.: 139

Date: 21-02-24

To,
The Officer-in-charge,
Ultadanga Police Station,
62, Ultadanga Main Road,
Ultadanga, Kolkata - 700067.

Received on 21-02-24
Contents not Verified
Signature
Ultadanga P.S.

Sub: unauthorised construction of 34 nos hutments in the bank of New Cut Canal

Sir,

This is to inform you that 34 nos new hutments have been constructed with corrugated sheet within the left bank of New Cut Canal in between Ultadanga and Rail Bridge adjacent to New Cut Canal.

You are requested to take necessary step to remove those unauthorised hutments. In this regard you are requested to contact Sri Ayan Kumar Khan, Sectional Officer, Canals Section (Mobile No: 9002236106).

This letter should be treated as a G.D.

Thanking you.

Yours faithfully


21-02-24
Sub-Divisional Officer
Calcutta Canals Sub-Division

Memo No.: 139/1(2)

Date: 21-02-24

Copy forwarded to:

- 1) The Executive Engineer-I, Canals Division, 2nd Floor, Jalsampad Bhawan, Kol-91
- 2) Sectional Officer, Canals Section


21-02-24
Sub-Divisional Officer
Calcutta Canals Sub-Division

etc -

561

Abuip Jama
Received for Abikant
18/3/24



97c



GOVERNMENT OF WEST BENGAL
IRRIGATION & WATERWAYS DIRECTORATE
OFFICE OF THE SUB DIVISIONAL OFFICER
DABU IRRIGATION SUB-DIVISION
SDO BAGAN, PRAFULLA KANAN, KESTOPUR, KOLKATA - 700 101.
Email: dabusdo@gmail.com



Memo No.: 105

To,
The Inspector-In-Charge,
Dum Dum Police Station,
Gorabazar, Kolkata - 700 028.

Sub: Report for illegal construction of some brick pillars for supporting a permanent structure along left bank slope of Upper Bagjola Khal at downstream of Bediagara RCC Bridge, within Ward No. 06 of South Dum Dum Municipality.

Dear Sir,

This is to apprise you that an illegal construction of some brick pillars as support for a structure of permanent nature has been constructed during last night i.e., 17.03.2024 on the canal left bank slope of Upper Bagjola Khal just downstream of Bediagara RCC Bridge by some unknown local peoples. The area where the said construction has been erected is a Govt. land belonging to Irrigation & Waterways Dept. Due to such illegal construction damage has occurred to the newly constructed slope pitching work thereby incurring loss to Govt. property. Since, the illegal brick pillars are also along the canal slope and is within the top width of the Upper Bagjola Khal it will pose obstruction to the flow during monsoon period. The site was visited by the undersigned with the concern Junior Engineer today at around 12.00 noon and upon enquiry it is learnt that some local people are doing such illegal construction activities for a Local Club Room. Upon further enquiry it is revealed that they got some assurance for the construction of the said club room in black and white (photocopy enclosed as collected from local people) from the Site-In-Charge of Tania Construction Ltd. during the construction work of overhead Noapara - Dum Dum Airport Metro Railway Line a project of Kolkata Metro Railway Dept. in the year 2015. The undersigned asked the local mob to remove those illegal pillars from the canal slope and not to proceed any further illegal construction in that area, but resentment and annoyance surfaced on my words by them.

In this scenario, you are requested to take necessary steps from your end so that the illegal encroachment may be removed thereby making the Irrigation Dept. land free from encumbrances. Some geotagged photographs are furnished herewith for your ready reference. Any logistic support for

Received
18.3.24



562

X

removal of those pillars will be arranged from this end as and when will be necessary. For any further queries you may contact my concern Junior Engineer, Sri. Biplab Paul (Mobile No.: 9433035171). Your early positive action will be highly appreciated from this end. This letter may be treated as general diary.



Encls.: As stated above.

[Signature]
18/03/24
Sub Divisional Officer
Dabu Irrigation Sub Division

Dated: 18.03.2024

Memo No.: 105/1(3)

Copy forwarded with all enclosures for information & necessary action to:

- 1) The Chairman, South Dum Dum Municipality, Dum Dum Road, Nagerbazar, North 24 Pgs., Kolkata-74.
- 2) The Ward Councillor, Ward No. - 06, South Dum Dum Municipality, North 24 Pgs.
- 3) The AXEN/Con-I, Kolkata Metro Railway, 33/1, J.L. Nehru Road, Kolkata- 71.

[Signature]
18/03/24
Sub Divisional Officer
Dabu Irrigation Sub Division

Dated: 18.03.2024

Memo No.: 105/1(3)/2(3)

Copy forwarded with all enclosures for information & necessary action to:

- 1) The Executive Engineer-I, Canals Division, 2nd Fl. Jalsampad Bhaban, Saltlake, Kolkata-91.
- 2) Sri. Biplab Paul, Junior Engineer, Dabu Irrigation Sub-Division, I & W Dte.
- 3) The Concern Agency, Arihant Dredging Developers (P) Ltd, 6B, Dr. Rajendra Prasad Sarani, Kolkata-01. You are requested to keep a close watch so that no further illegal construction work may happen since the working site is under your custody until the ongoing work finishes.

[Signature]
18/03/24
Sub Divisional Officer
Dabu Irrigation Sub Division



563



o/c

Received on 12/9/25

Content Not Verified
Nager Bazar P.S



Date: 11/09/2025

GOVERNMENT OF WEST BENGAL
IRRIGATION & WATERWAYS DIRECTORATE
Office of The Sub Divisional Officer
Dabu Irrigation Sub-Division
Kestopur, Prafulla Kanan, Kolkata-700101

Memo No.332

To
The Officer-In-Charge
Nager Bazar Police Station
Nager Bazar, South Dum Dum,
Kolkata - 700 074.

Sub:- Unauthorized concrete Platform along with 4 nos. RCC Column (Lat: 22°37' 2.028"N, Long: 88° 24' 15.7644"E) adjacent to the Ajoynagar new Bridge toward Dum Dum Road along Right Bank of Upper Bagjola Khal encroaching Govt. land.

Sir,

This is to inform you that, some unknown miscreants have constructed Unauthorized concrete Platform along with 4 nos. RCC Column (Lat:: 22°37' 2.028"N, Long: 88° 24' 15.7644"E) adjacent to the Ajoynagar new Bridge toward Dum Dum Road along Right Bank of Upper Bagjola Khal encroaching Govt. Land. This should be removed immediately for the free flow of water and maintenance of upper Bagjola Khal. You are requested to take necessary action from your end so that no further construction may occur in that location. For further enquiry you may contact with sri Kalyan Kumar Sahoo, Junior Engineer, Dabu (I) Sub-Division (Ph No. 8972935100). A geo-tag picture of the said illegal structure is enclosed herewith for your ready reference.

This letter should be treated as general diary.

Thanking you.

Enclosures : 1) As stated above

Yours faithfully,

o/c

11.09.25
Sub-Divisional Officer
Dabu (I) Sub-Division

Dated: - 11.09.2025

mo No.: 332/1(3)

Copy forwarded for information and necessary action to:-

- 1) The Chairperson, South Dum Dum Municipality, Municipality Building ,Dum Dum Road, Nager Bazar, Kolkata - 700 074.
- 2) The Executive Engineer-I,Canals Division, I & W Dte., Sech Abasan, FF Block, Salt Lake, Sector - III, Kolkata - 700 106
- 3) Sri Kalyan Kumar Sahoo (Junior Engineer), Dabu (I) Sub - Division.

Handwritten signature/initials

Received on
Content Not Verified
Nager Bazar P.S

o/c

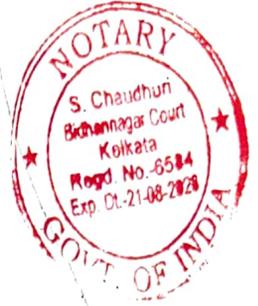
11.09.25
Sub Divisional Officer
Dabu Irrigation Sub Division

564



GOVERNMENT OF WEST BENGAL
IRRIGATION & WATERWAYS DIRECTORATE
Office of The Sub Divisional Officer
Dabu Irrigation Sub-Division
Kestopur Irrigation Campus
Kestopur, Kolkata-700101

o/c



Date: 13.09.2023



Received
13/09/23
13/09/23

Memo No. 363

To
The Officer - In- Charge
Lake town Police Station,
Lake Town Road, Block - A,
Lake Town, South Dum Dum,
Kolkata - 700 089

Sub:- Unauthorized temporary shed (Lat : 22.61156 N, Long : 88.40952 E) adjacent to the Jessore Road Bridge along right bank of Upper Bagjola Khal encroaching Govt. land.

Sir,

This is to inform you that, some unknown miscreants have constructed a temporary shed (Lat : 22.61156 N, Long : 88.40952 E) near Jessore Road Bridge along the right bank of Upper Bagjola Khal encroaching Govt. Land. This should be removed immediately for the free flow of water and maintenance of Upper Bagjola Khal. You are requested to take necessary action from your end so that no further construction may occur in that location. For further enquiry you may contact with Sri Biplab Paul, Junior Engineer, Dabu (I) Sub - Division (Ph. No. 8910905928). A geo-tag picture of the said illegal structure is enclosed herewith for your ready reference.

This letter should be treated as general diary.
Thanking you.

Enclosures : As stated above.

o/c
13/09/23
Sub-Divisional Officer
Dabu (I) Sub-Division

Memo No.:363/1(2)

Dated: - 13.09.2023

Copy forwarded for information and necessary action to:-

- 1) The Executive Engineer-I, Canals Division, I & W Dte., 2nd floor, Jalasampad Bhawan, Kolkata - 700 091.
- 2) Sri Biplab Paul (Junior Engineer), Dabu (I) Sub -Division, Kolkata-700101

Received
PO

o/c
13/09/23
Sub-Divisional Officer
Dabu (I) Sub-Division

565



GOVERNMENT OF WEST BENGAL
IRRIGATION & WATERWAYS DIRECTORATE
DABU IRRIGATION SUB DIVISION
KESTOPUR, KOLKATA.



Memo no: Camp/1

Date : 06.01.2023

To
The Inspector-in-Charge,
Baguiati Police Station,
Kolkata-700059.

Sub: Unauthorized temporary hutment adjacent to 5-Vent sluice gate over Upper Bagjola Khal along VIP Road near Kestopur Bustop.

Sir,

I would like to inform you that, some unknown miscreants have constructed a temporary hutment near 5-Vent sluice gate over Upper Bagjola Khal. After repeated requested they are reluctant to remove the structure. This should be removed immediately for the sake of the Upper Bagjola Khal for its maintenance and others. In respect for further enquire you may contact me in this no. 9433035171.

Thanking You,

Yours faithfully,

Sd/
Junior Engineer
Dabu (I) Sub-Division

Memo No: Camp/1/1(1)

Date: 06.01.2023

Copy to:

1) Sub-Divisional Officer, Dabu (I) Sub-Division, Kestopur, Prafulla Kanan, Kolkata – 700 101. for favour of his kind information.

PO 06.01.2023
Junior Engineer
Dabu (I) Sub-Division

566

N.C.R.B (एन.सी.आर.बी)

I.L.F.-I (एकीकृत जॉर्नल प्रणाली)

FIRST INFORMATION REPORT (Under Section 173 B.N.S.S)

प्रथम सूचना रिपोर्ट
(धारा 173 बी एन एस एस के तहत)



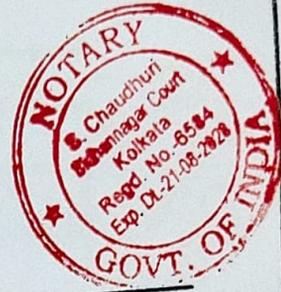
- District (जिला): BIDHANNAGAR POLICE COMMISSIONERATE P.S. (थाना): TECHNO CITY Year (वर्ष): 2025

FIR No. (प्र.सू.रि. सं.): 0112 Date and Time of FIR (प्र.सू.रि. की दिनांक और समय): 03/07/2025 14:15 hrs
- | S.No. (क्र.सं.) | Acts (अधिनियम) | Sections (धाराएँ) |
|-----------------|---|-------------------|
| 1 | THE BHARATIYA NYAYA SANHITA (BNS), 2023 | 223 |
- (a) Occurrence of offence (अपराध की घटना):

 - Day (दिन): Thursday Date from (दिनांक से): 03/07/2025 Date To (दिनांक तक): 03/07/2025
 - Time Period (समय अवधि): Pahar 1 Time From (समय से): 00:00 hrs Time To (समय तक): 00:00 hrs
 - Information received at P.S. (थाना जहाँ सूचना प्राप्त हुई): Date (दिनांक): 03/07/2025 Time (समय): 14:15 hrs
 - General Diary Reference (रोजनामचा संदर्भ): Entry No. (प्रविष्टि सं.): 0141 Date and Time (दिनांक और समय): 03/07/2025 14:15 hrs
- Type of Information (सूचना का प्रकार): Written
- Place of Occurrence (घटनास्थल):
 - (a) Direction and distance from P.S. (थाना से दूरी और दिशा): NORTH-WEST, 1.5 Km(s) Beat No. (बीट सं.):
 - (b) Address (पता): Lower Gagizola Khol., Near Natunpukur Bridge., PS-Techno City, North 24 PGS
 - (c) In case, outside the limit of this Police Station, then Name of P.S. (यदि थाना सीमा के बाहर है तो थाना का नाम):District (State) (जिला (राज्य)):
- Complainant / Informant (शिकायतकर्ता / सूचनाकर्ता):
 - (a) Name (नाम): Milan Murmu
 - (b) Father's/Husband's Name (पिता/पति का नाम):
 - (c) Date/Year of Birth (जन्म तिथि / वर्ष):
 - (d) Nationality (राष्ट्रीयता): INDIA
 - (e) UID No. (यूआईडी सं.):
 - (f) Passport No. (पासपोर्ट सं.):
 - Date of Issue (जारी करने की दिनांक): Place of Issue (जारी करने का स्थान):
 - (g) ID Details (Ration Card, Voter ID Card, Passport, UID No., Driving License, PAN) (पहचान विवरण (राशन कार्ड, मतदाता कार्ड, पासपोर्ट, यूआईडी सं., ड्राइविंग लाइसेंस, पैन कार्ड))
S. No. (क्र.सं.) ID Type (पहचान पत्र का प्रकार) ID Number (पहचान संख्या)
 - (h) Occupation (व्यवसाय):
 - (i) Address (पता):

567

Government of West Bengal
Irrigation & Waterways Directorate
Assistant Engineer-II, Metropolitan Drainage Division No. 1
Jalasampad Bhawan, 5th. Floor
Saltlake City, Kolkata-700091
Email Id- ae2mdd1@gmail.com



Date: 03.07.2025

Memo No. AE-11/95

To,
The Officer-in-Charge
Technocity Police Station
Newtown, Akandakeshari,
West Bengal 700135

Sub: Unauthorised encroachment of Govt land over the Lower Bagjola khal near Natunpukur Bridge, Mouza: Chhapna, Block: Rajarhat, North 24 PGS.

It has been observed that at left bank of Lower Bagjola Khal near Natunpukur Bridge, Mouza: Chhapna, Block: Rajarhat, North 24 PGS, some unknown people have erecting permanent structure (under construction) which is obstructing the flow, monitoring and maintenance of the said canal. Photograph of such encroachment is attached for your ready reference.

Now, you are requested to take appropriate action as per law to immediately stop the construction work and register my F.I.R in the above subject matter.
Your necessary action is highly solicited.

Encl: as stated

[Signature]
03/07/25

Assistant Engineer-II
Metropolitan Drainage Division - I
Jalasampad Bhawan, 5th. Floor
Saltlake City, Kolkata-700091
8013164276
9123925907.
Date: 03.07.2025

(Milan Mironu)

Memo No. AE-11/95/2

Copy forwarded to:

- i. The Executive Engineer, MDD-I for information.
- ii. The BDO, Rajarhat, Bishnupur, Kolkata, West Bengal 700135 for information.



Received on 03.07.25 at 14.15 hrs
and started Techno City PC case
dt. 03.07.25 u/s
89 B.N.S.

[Signature]
03.07.25

[Signature]
Assistant Engineer-II
Metropolitan Drainage Division - I
Jalasampad Bhawan, 5th. Floor
Saltlake City, Kolkata-700091

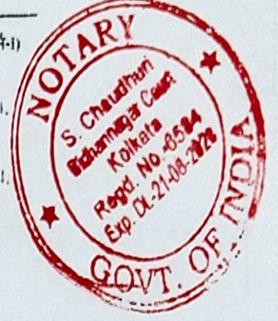
568

N.C.R.B (एन.सी.आर.बी)

I.I.F.-1 (एकीकृत जॉब फॉर्म-1)

S.No. (क्र.सं.)	Address Type (पता का प्रकार)	Address (पता)
1	Present Address	Assistant Engineer-II, Jalasampad Bhawan, 5th floor., Salt Lake, Kolkata-91, BIDHANNAGAR(NORTH), BIDHANNAGAR POLICE COMMISSIONERATE, WEST BENGAL, INDIA
2	Permanent Address	Assistant Engineer-II, Jalasampad Bhawan, 5th floor., Salt Lake, Kolkata-91, BIDHANNAGAR(NORTH), BIDHANNAGAR POLICE COMMISSIONERATE, WEST BENGAL, INDIA

U) Phone number (दूरभाष सं.): Mobile (मोबाइल सं.): 01-8013164276



7. Details of known / suspected / unknown accused with full particulars (ज्ञात / संदिग्ध / अज्ञात अभियुक्त का पूरे विवरण सहित वर्णन):

Accused More Than (अज्ञात आरोपी एक से अधिक हों तो संख्या): 0

S. No. (क्र.सं.)	Name (नाम)	Alias (उपनाम)	Relative's Name (रिश्तेदार का नाम)	Present Address (वर्तमान पता)	Permanent address (स्थायी पता)
1	Unknown		Father's Name: Unknown		

8. Reasons for delay in reporting by the complainant / informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):

9. Particulars of properties of interest (संबन्धित सम्पत्ति का विवरण):

S. No. (क्र.सं.)	Property Category (सम्पत्ति श्रेणी)	Property Type (सम्पत्ति के प्रकार)	Nature of Property (संपत्ति के प्रकार)	Description (विवरण)	Value (In Rs/-) (मूल्य रु में)

10. Total value of property (In Rs/-) (सम्पत्ति का कुल मूल्य रु में):

11. Inquest Report / U.D. case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी. प्रकरण सं., यदि कोई हो):

S. No. (क्र.सं.) UIDB Number (यू.डी. प्रकरण सं.)

12. First Information contents (प्रथम सूचना तथ्य):

By this time on 03/07/2025 at 14:15hrs a complaint from Milan Murmu, Assistant Engineer-II, Jalasampad Bhawan, 5th floor, Salt Lake, Kolkata-91, against unknown persons. The complainant alleged that unknown individuals were attempting to unauthorized encroach on government land by erecting a permanent structure under construction on the left bank of Lower Bagizola Kinal near Natunpukur Bridge, within the jurisdiction of Techno city Police Station. Based on the complaint, Techno city P.S. Case No. 112/25 was registered on July 3, 2025, under Section 223 BNS against the unknown accused persons.

13. Action taken: Since the above information reveals commission of offence(s) as mentioned at Item No. 2. (कौी गयी कार्यवाही: दूक उपरोक्त जानकारी से पता चलता है कि अपराध करने का तरीका मद सं. 2 में उल्लेख धारा के तहत है.):

- Registered the case and took up the investigation (प्रकरण दर्ज किया गया और जांच के लिए लिया गया): / or (या)
- Directed (Name of I.O.) (जांच अधिकारी का नाम): Soumen Sarkar Rank (पद): Asst. SI (Assistant Sub-Inspector)
No. (सं.): to take up the investigation (कौी जांच अपने पास में लेने के लिए निर्देश दिया गया) or (या)
- Refused investigation due to (जांच के लिए): or (के कारण इंकार किया या)
- Transferred to P.S. (थाना): District (ज़िला):
on point of jurisdiction (कौी क्षेत्राधिकार के कारण हस्तान्तरित).

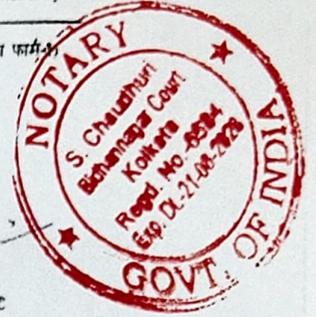
F.I.R. read over to the complainant / informant, admitted to be correctly recorded and a copy given to the complainant / informant, free of cost. (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी)

569

N.C.R.B (एन.सी.आर.बी)

I.F.-1 (एकीकृत जीव फार्म-1)

R.O.A.C (आर ओ ए सी)



As
3/7/23
(Milon Kumar)

Received by me.
B. Sumit Chakraborty
Teelur City OS.
03.07.23

3/7/23

Signature of Officer in charge, Police Station (धारा प्रहारी के हस्ताक्षर)

Inspector in Charge

Name (नाम): SIB Teelur City Police Station

Rank (पद): 1 (Inspector) Bidhannagar Police Commissionerate

No. (नं.):

14. Signature / Thumb impression of the complainant / informant (शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान)

15. Date and time of dispatch to the court (अदालत में प्रेषण की दिनांक और समय)

Attachment to item 7 of First Information Report (प्रथम सूचना रिपोर्ट के मद 7 संलग्नक):

Physical features, deformities and other details of the suspect/accused: (If known / seen)

(संदिग्ध / अभियुक्त की शारीरिक विशेषताएँ, विकृतियाँ और अन्य विवरण: (यदि ज्ञात / देखा गया))

S. No. (क्र.सं.)	Sex (लिंग)	Date / Year Of Birth (जन्म तिथि / वर्ष)	Build (बनावट)	Height (cms) (ऊँचाई (से.मी.))	Complexion (रंग)	Identification Mark(s) (पहचान चिह्न)
1	2	3	4	5	6	7
1						

Is Provided: Yes

Deformities / Peculiarities (विकृतियाँ / विशिष्टताएँ)	Teeth (दोत)	Hair (बाल)	Eye (आँख)	Habit(s) (आदतें)	Dress Habit (s) (पहनावा)
8	9	10	11	12	13

Language/Dialect (भाषा/बोली)	Place of (क) स्थान)	Others (अन्य)				
Burn Mark (जले हुए का निशान)	Leucoderma (लुकोदर्मा/सफेद धब्बे)	Mole (मस्सा)	Scar (घाव)	Tattoo (गूदे हुए का)		
14	15	16	17	18	19	20

These fields will be entered only if complainant/informant gives any one or more particulars about the suspect/accused. (यह क्षेत्र तभी दर्ज किए जाएंगे यदि शिकायतकर्ता / सूचनाकर्ता संदिग्ध / अभियुक्त के बारे में कोई एक या उससे अधिक जानकारी देता है)

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Government of West Bengal
Irrigation & Waterways Directorate
Assistant Engineer-II, Metropolitan Drainage Division No. I
Jalasampad Bhawan, 5th Floor
Saltlake City, Kolkata-700091
Email Id- ae2mdd1@gmail.com

Memo No. AE-II/106

Date: 15-07-2024

To,
The Officer-in-Charge
Technocity Police Station
Newtown, Akandakeshari,
West Bengal 700135

Sub: Unauthorised encroachment of Govt land over the lower Bagjola khal in between Laskarhati Bridge and Akandakeshari Bridge, Block: Rajarhat, North 24 PGS.

It has been observed that at two locations along the left bank at around chainage 7.880 km of Lower Bagjola Khal in between Laskarhati Bridge and Akandakeshari Bridge, Block: Rajarhat, North 24 PGS, some unknown people have erecting permanent structure (under construction) which is obstructing the flow, monitoring and maintenance of the said canal. Photographs of such encroachments are attached for your ready reference.

Now, you are requested to take appropriate action as per law to immediately stop the construction work. This may be treated as 'General Diary'.

Your necessary action is highly solicited.

Encls: as stated

AO
15.07.2024
Assistant Engineer-II
Metropolitan Drainage Division - I
Jalasampad Bhawan, 5th Floor
Saltlake City, Kolkata-700091

OIC

Memo No. AE-II/106/3

Date: 15.07.2024

Copy forwarded to:

- i. The Executive Engineer, MDD-I for information.
- ii. The BDO, Rajarhat, Bishnupur, Kolkata, West Bengal 700135 for information.
- iii. Srs. Arghya Sengupta, JE/MDD-I for necessary coordination & action.

AS
18.07.2024
Received but the
Content not Verified



AO
15.07.2024
Assistant Engineer-II
Metropolitan Drainage Division - I
Jalasampad Bhawan, 5th Floor
Saltlake City, Kolkata-700091

OIC

Complainant Copy
571



FIRST INFORMATION REPORT

(First Information of a cognizable crime reported under section 173 B.N.S.S. at P.S.)

24 Pgn(M) (ii) Sub-Divn. Barasat(III) P.S. Baguiati(iv) Year 2024 (v) FIR No. 398/24(vi) Date 15.07.2024
IPC Sections (II)Act Sections

(iii)Other Acts and Sections... 15A of The Canal Act 1864 & 4D of WBLR Act, 1955 & 204/295/261 of West Bengal Municipal Corporation Act

3. (a) General Diary Reference: Entry No. 1247 Time At 17.05 hrs
(b) Occurrence of Offence: Day Not Mentioned Date Not known Time Not known
(c) Information Received Date 15.07.2024 Time At 17.05 hrs
G.D.No. 1247 at the Police Station.

4. Type of Information: Written/ Oral/ Electronic communication
5. If registered after Preliminary Enquiry, reference no. of such enquiry: N.A.
6. Place of occurrence: (a) Direction and Distance from P.S. South East Approx 04 K.M.
(b) Address: Over the bank of lower Bagjola Khal near Jagatpur Bridge, BMC Ward No.20

(c) In case outside limit of this Police Station, then the name of P.S. District

7. Complainant/Informant:
(a)Name Milon Murmu, Assistant Engineer-II, Metropolitan Drainage Division-I, Jalsampad Bhawan
(b)Father's/Husband's Name Dukhiram Murmu
(c)Date/Year of Birth 04.11.1992 (Age 32 years)
(d) Nationality Indian
(e) Address Sarat Sarani Gorkhara P.S. Sonarpur, District South 24- Parganas, Kolkata -700150
(f) Mobile No. 8013164276
(g) UIDNo./Any other ID No. Aadhar No9658 7796 5377
(h) E-mail id murmu.milon257@gmail.com
8. Details of known/suspected/unknown/accused with full particulars (Attach separate sheet, if necessary)

Some un-known miscreants

9. Reasons for delay in reporting by the Complainant/Informant
10. Particulars of properties stolen/involved. (Attach separate sheet, if necessary)
11. Total value of properties stolen/involved
12. Inquest report/ U.D Case no. if any
13. FIR contents: (Attach separate sheets, if required) The original written complaint of the complainant which is treated as FIR is enclosed herewith.
14. Action taken: Since the above report reveals commission of offence(s) u/s 15A of The Canal Act 1864 & 4D of WBLR Act, 1955 & 204/295/261 of West Bengal Municipal Corporation Act registered the case and took up investigation or directed SI Sumanta Bar of Baguiati PS to take up the investigation OR transferred to P.S. on point of jurisdiction OR refused to investigate (assign reasons)

The FIR was read over to the complainant/informant and was admitted to be correctly recorded and a copy given to the complainant/informant free of cost.

Milon Murmu
15.07.2024
Signature/Thumb impression of the Complainant/Informant

Recorded by me
Sub-Mod. Mehaban Das
Baguiati B
15.7.24

Signature of the Officer in Charge
ANIL KUMAR METRA
BAGUIATI POLICE STATION
Bhadrnagar Police Commissionerate
Name: ANIL KUMAR METRA
Rank: INSPECTOR OF POLICE
Number if any: BAGUIATI PS. BDN PC